

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/25938/2025	RAJ KISHORE SAHOO VS LAND ACQUISITION OFFICE AND COMPETENT AUTH., PURI	AJIT KUMAR MOHANTY VS LAND ACQUISITION OFFICE AND COMPETENT AUTH., PURI	// () //	
2	D-ARBA/25943/2025	DURGA CHARAN PANI VS LAND ACQUISITION OFFICE AND COMPETENT AUTH., PURI	AJIT KUMAR MOHANTY VS LAND ACQUISITION OFFICE AND COMPETENT AUTH., PURI	// () //	
3	D-ARBP/25932/2025	XXXX VS XXX	XXXXX VS XXX	// () //	
4	D-BLAPL/19237/2025	CHIKU @ SASHIKANTA PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	BALUGAON P.S. /165 /2025 () //	
5	D-BLAPL/19241/2025	UTTAM DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS STATE OF ODISHA	BIKRAMPUR FCI /190 /2024 () //	
6	D-BLAPL/19245/2025	RABINDRA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS STATE OF ODISHA	BASTA /94 /2024 () //	AOR20220002787C202500091
7	D-BLAPL/19255/2025	VJAYA KANTAN VS STATE OF ODISHA	BHARAT JALLI VS STATE OF ODISHA	KORAPUT TOWN /107 /2025 () //	AOD20240000581C202500089
8	D-BLAPL/19256/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	SRIBATSA NAYAK VS STATE OF ODISHA	CYBER CRIME AND E.O, BALASORE /11 /2025 () //	AOR20240000483C202500003
9	D-BLAPL/19257/2025	E. SUNIL VS STATE OF ODISHA	BHARAT JALLI VS STATE OF ODISHA	KORAPUT TOWN /107 /2025 () //	AOD20240000581C202500090
10	D-BLAPL/19259/2025	AANAKAR @ NIRAKAR DAS VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS STATE OF ODISHA	RAJKANIKA /333 /2025 () //	AOR20220004051C202500022
11	D-BLAPL/19261/2025	SAGAR RANJIT VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS STATE OF ODISHA	R.UDAYAGIRI /14 /2024 () //	AOD20240000001C202500137

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12	D-BLAPL/19266/2025	BHAGABAN GOUDA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /132 /2025 () //	
13	D-BLAPL/19267/2025	GOUTTAM @ GOUTAM KUMAR NAHAK @ RAJA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CANTONMENT ROAD /142 /2025 () //	
14	D-BLAPL/19277/2025	MUKUL SEKH VS STATE OF ODISHA	KARUNAKAR GAYA VS	KEONJHAR TOWN /211 /2025 () //	
15	D-BLAPL/19282/2025	DOLAGOBINDA SETHI @ DOLIA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /688 /2024 () //	
16	D-BLAPL/19283/2025	RINKU BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /150 /2025 () //	
17	D-BLAPL/19285/2025	KAMALAKANTA NAYAK @ BAPI @ KAKANA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /197 /2025 () //	
18	D-BLAPL/19286/2025	GAGAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /64 /2025 () //	
19	D-BLAPL/19287/2025	MANGULI DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /142 /2025 () //	
20	D-BLAPL/19288/2025	MANAS DALEI VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /134 /2025 () //	
21	D-BLAPL/19295/2025	SK. ENAM KHAN @ ENAM KHAN VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	DHARMASALA /281 /2025 () //	
22	D-BLAPL/19297/2025	VISHAL @ BISHAL @ BABULA NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /68 /2025 () //	
23	D-BLAPL/19299/2025	MUNA BEHERA	SARAT KUMAR JENA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/19300/2025	HARI NAYAK	ARIJEET MISHRA	JEYPORE TOWN /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/19301/2025	PRASANT KUMAR SAHOO	PANCHANAN PANIGRAHI	TANGI /88 /2025	AOR20250000001C202500029
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/19302/2025	NARAYAN SAHU	SARAT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/19303/2025	DILLIP KUMAR KHATUA @ DILIP KHATUA	TANMAYA KUMAR MOHANTY	GANIA /8 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/19304/2025	JAGA @ RANJAN MAHURI @ SRI RANJAN MAHURI	PRAVASH CHANDRA JENA	KAMARDA /75 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/19306/2025	SUJIT SAHU	SUSANTA KUMAR SAHU	ATTABIRA /182 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/19307/2025	PRATAP GOUDA	UMAKANTA BARIK	SURADA /198 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/19309/2025	MONIKA	RAJIB LOCHAN PATNAIK	KORAPUT GRPS /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/19312/2025	BAILOCHAN MAJHI	SURYAKANTA DWIBEDI	JUNAGARH /224 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/19314/2025	BEJU JANI	HIMANSHU BHUSAN DASH	RAYAGADA TOWN /18 /2025	AOD20240000698C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/19315/2025	SAMBIT PANDA	NIRMAL CHANDRA MOHANTY	INFCITY PS /440 /2024	
		VS	VS	()	

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35	D-BLAPL/19316/2025	STATE OF ODISHA SHAIK ZAFAR VS	ASUTOSH TRIPATHY VS	// // ()	AOR20220001648C202500065
36	D-BLAPL/19318/2025	STATE OF ODISHA BIDYADHAR SAHU VS	ASUTOSH TRIPATHY VS	// JARAPADA /172 /2012 ()	AOR20220001648C202500066
37	D-BLAPL/19319/2025	STATE OF ODISHA GOURA GOUDA VS	SURYAKANTA DWIBEDI VS	// TUMUDIBANDHA /49 /2025 ()	
38	D-BLAPL/19321/2025	STATE OF ODISHA CHAITAN KHILLA VS	JUGALA KISHORE PANDA VS	// ORKEL /141 /2024 ()	
39	D-BLAPL/19322/2025	STATE OF ODISHA SANGRAM PATRA VS	SURYAKANTA DWIBEDI VS	// TUMUDIBANDHA /49 /2025 ()	
40	D-BLAPL/19323/2025	STATE OF ODISHA MANABENDRA DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /212 /2025 ()	
41	D-BLAPL/19325/2025	STATE OF ODISHA MD. ZULFIKAR MANDAL VS	JUGALA KISHORE PANDA VS	// SONEPUR /113 /2025 ()	
42	D-BLAPL/19326/2025	STATE OF ODISHA RAJU SETHI VS	KASHINATH PATTANAİK VS	// CHAULIAGANJA /68 /2025 ()	
43	D-BLAPL/19327/2025	STATE OF ODISHA BANAMALI ACHARYA VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /47 /2023 ()	
44	D-BLAPL/19329/2025	STATE OF ODISHA SUDHANSU BAGHA @ SUDHANSHU BAGHA VS	SURYAKANTA DWIBEDI VS	// TUMUDIBANDHA /49 /2025 ()	
45	D-BLAPL/19332/2025	STATE OF ODISHA CHINTU BUDEK @ SIROMANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BELPARA /149 /2025 () //	

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46	D-BLAPL/19335/2025	SUMAN NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /437 /2023 () //	AOD20240000242C202500133
47	D-BLAPL/19337/2025	OMM PRAKASH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /231 /2018 () //	
48	D-BLAPL/19345/2025	GHENU JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 () //	
49	D-BLAPL/19348/2025	KACHAL @ KARAN HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /128 /2025 () //	
50	D-BLAPL/19356/2025	RAMAKRUSHNA PADHI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	ORKEL /171 /2025 () //	
51	D-BLAPL/19358/2025	SAMBHU NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1225 /2024 () //	
52	D-BLAPL/19361/2025	KRUSHNA JANI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	LAXMIPUR /148 /2024 () //	
53	D-BLAPL/19362/2025	SUSANTA KUMAR DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	MARKAT NAGAR /229 /2020 () //	
54	D-BLAPL/19364/2025	ALOK KUMAR NANDI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /86 /2025 () //	
55	D-BLAPL/19366/2025	SUDHIR @ SUDRA ORAM VS STATE OF ODISHA	SANJIT MISHRA VS	JODA /16 /2022 () //	
56	D-BLAPL/19367/2025	OMM PRAKASH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /456 /2018 () //	
57	D-BLAPL/19370/2025	KAKKAR RAVI	JYOTIRMAYA SAHOO	MANCHESWAR P.S. /205 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/19371/2025	MANAS RANJAN PATRA @ MANAS PATRA	SMRUTI RANJAN ROUT	ANGUL SADAR PS /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/19377/2025	UMASHANKAR PANDEY	SITIKANT MISHRA	SONEPUR /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/19380/2025	SUSANT KUMAR DAS	ARUPA NANDA DAS	GOSANINUAGAM /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/19383/2025	RAJPUROHIT ARJUN SINGH	MANORANJAN PADHY	MACHHKUND /65 /2024	AOD20220003086C202500100
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/19386/2025	SANTOSH PALKA	SOUBHAGYA KUMAR DASH	PADMAPUR /50 /2024	AOR20220001631C202500164
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/19389/2025	P. RUDRAMANI REDDY	KURESH PRASAD DASH	BHANJANAGAR /342 /2025	AOR20220001390C202500045
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/19390/2025	CHANDAN ROUT	SOUBHAGYA KUMAR DASH	NIHALPRASAD /105 /2025	AOR20220001631C202500166
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/19391/2025	KAMALAKANTA NAYAK @ TERU @ RAJU	BHABANI SHANKAR DASPARIDA	BANSADA /119 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/19409/2025	KUNTALA @ BAUNA JENA	SATYA NARAYAN MISHRA 4	TIHIDI /312 /2024	AOR20220001615C202500131
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/19410/2025	SURAJ PATTNAIK	AMULYA RATNA PANDA	NARAYANPATNA /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/19411/2025	SONU MANGRIA	PRANAY KUMAR MAHARAJ	JEYPORE SADAR /93 /2025	
		VS	VS	()	

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69	D-BLAPL/19412/2025	STATE OF ODISHA LILI MUNDA VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /66 /2024 ()	
70	D-BLAPL/19420/2025	STATE OF ODISHA ABINASH NAIK VS	DEBENDRA KUMAR DHAR VS	// CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /31 /2024 ()	
71	D-BLAPL/19424/2025	STATE OF ODISHA SADRE ALAM VS	SIDHANT KUMAR JENA VS	// CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /31 /2024 ()	
72	D-BLAPL/19428/2025	STATE OF ODISHA MITU ROUT VS	KISHORE KUMAR MISHRA VS	// CHANDANPUR /27 /2025 ()	
73	D-BLAPL/19436/2025	STATE OF ODISHA JITENDRA MALLICK VS	SAROJ KUMAR MISHRA VS	// TIKABALI /103 /2025 ()	
74	D-BLAPL/19440/2025	STATE OF ODISHA DIBESH NAIK VS	LOKANATH NAIK VS	// / /0 ()	
75	D-BLAPL/19442/2025	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS	RAJ KISHOR SWAIN VS	// PIPLI /210 /2025 ()	
76	D-BLAPL/19443/2025	STATE OF ODISHA NARATTAM KUMBHAR VS	PREETAM MISHRA VS	// BAUNISUNI /88 /2019 ()	
77	D-BLAPL/19446/2025	STATE OF ODISHA VENKAT BALAJI PATRA VS	BIGYAN KUMAR SHARMA VS	// SAMBALPUR TOWN /85 /2025 ()	
78	D-BLAPL/19449/2025	STATE OF ODISHA MUNNA @ LINGARAJ MAHANAD VS	SIDDHARTH GOUTAM DAS VS	// SINDHIKELA PS /127 /2025 ()	
79	D-BLAPL/19454/2025	STATE OF ODISHA PRAKASH SAHOO VS STATE OF ODISHA	AVIJIT PATNAIK VS	// PURIGHAT /190 /2025 () //	

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80	D-BLAPL/19456/2025	BIJAY KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ / 0 () //	
81	D-BLAPL/19459/2025	HAPPY @ PRATYUSH RANJAN NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /409 /2025 () //	
82	D-BLAPL/19460/2025	DAMAYANTI MUKHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NILGIRI /224 /2025 () //	
83	D-BLAPL/19465/2025	SAMBHU MIRZA @ MIRZA SAMMI BEIG VS STATE OF ODISHA	GOREKHANATHA DAS VS	SOHELLA /51 /2025 () //	
84	D-BLAPL/19466/2025	PRASANTA MUKHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NILGIRI /224 /2025 () //	
85	D-BLAPL/19467/2025	BABULA KARADA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /54 /2022 () //	AOR20220001631C202500163
86	D-BLAPL/19468/2025	JULU @ DHIRENDRA SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /144 /2025 () //	
87	D-BLAPL/19469/2025	KEDAR @ AJU DEEP VS STATE OF ODISHA	PRABHAV BEHERA VS	KESINGA /203 /2025 () //	
88	D-BLAPL/19471/2025	GANGADHAR DHAREI @ DHEKAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARPALLI /108 /2024 () //	AOD20240000012C202500133
89	D-BLAPL/19473/2025	BANTI @ ASHIT RANJAN NAYAK VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	ANGUL TOWN /147 /2025 () //	AOD20230000656C202500007
90	D-BLAPL/19474/2025	BANA BIHARI KAMILYA VS STATE OF ODISHA	RAKESH BEHERA VS	KUMBHARAPARA /165 /2025 () //	
91	D-BLAPL/19475/2025	AKABAR ANSARI	KULDEEP MOHANTY	BADAMPAHAD /76 /2025	AOD20240000012C202500134

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/19476/2025	TITU BAGH @ RAMA CHANDRA BAGH	DILIP KUMAR MISRA	CHHENDIPADA /86 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/19481/2025	BABAJI @ AJIT KUMAR BEHERA	RAKESH BEHERA	BANARAPAL /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/19484/2025	BIRSA SAMAD @ ISHAK SAMAD	SATYAPDA SHARMA	RAGHUNATHPALI /307 /2025	AOR20220000138C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/19489/2025	TANKA @ SUDARSAN BARI	SK. ZAFARULLA	TIRING /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/19490/2025	PRAKASH NAIK	SATYANARAYAN MISHRA	KALAMPUR /43 /2025	AOR20220001303C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/19495/2025	SASHI NAIK @ SUDHIR NAIK	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH SADAR /87 /2000	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/19497/2025	AJAY @ AJAYA KUMAR SAHOO	DURGA PRASAD PRADHAN	MAHANGA /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/19500/2025	RAMAKANTA BEHERA	SWARUP KUMAR PATNAIK	BADSAHI /111 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/19502/2025	BAIRAGI CHARAN PRADHAN	HRUDANANDA MOHAPATRA	KONARK /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/19508/2025	BHAJANTI MAHATO	SOUMYA RANJAN DAS	BISRA /71 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/19512/2025	AJADA SINGH	SOUMYA RANJAN DAS	BANDOMUNDA /31 /2025	
		VS	VS	()	

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103	D-BLAPL/19515/2025	STATE OF ODISHA SURESH SAHU @ HIMANSHU SAHU VS	BIJAYA KUMAR RAGADA VS	// LOISINGHA(BOLANGIR) /279 /2024 ()	
104	D-BLAPL/19517/2025	STATE OF ODISHA SHEIKH ALLUDDIN @ HALAL @ S.K.ALLAUDDIN VS	BIJAYA KUMAR RAGADA VS	// KORAPUT TOWN /104 /2025 ()	
105	D-CMAPL/25775/2025	STATE OF ODISHA SEETARAM PRADHAN VS	KARUNAKAR GAYA VS	// // ()	
106	D-CMAPL/25946/2025	STATE OF ODISHA GANESWAR PUHAN VS	NETRANANDA BISWAL VS	// // ()	
107	D-CMP/25770/2025	TAHASILDAR, SUKINDA KANUNAKAR PANDA VS	VIVEKANANDA JENA VS	// // ()	
108	D-CMP/25898/2025	PITAMBAR PANDA RAMESH CHANDRA SUTAR VS	DWARIKA PRASAD MOHANTY VS	// // ()	
109	D-CMP/25916/2025	MANORAMA SUTAR GANGADHAR MOHANTY VS	AJIT CH MOHAPATRA VS	// // ()	
110	D-CMP/25922/2025	PRAMOD MOHANTY SONU AGRAWAL VS	UPENDRA KUMAR SAMAL VS	// // ()	
111	D-CMP/25965/2025	NATABAR KUMAR BANKA PUSPARANI PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// // ()	
112	D-CMP/26019/2025	RAKESH SAHOO SANJAY KUMAR SAHOO VS	ASHOK KUMAR MOHAPATRA VS	// // ()	
113	D-CMP/26023/2025	GITA MOHAPATRA BISWANATH NAYAK VS	AMITAV TRIPATHY VS	// // ()	
		SARA BIBI		//	

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114	D-CMP/26026/2025	HARYANA @ HARIYANA NAGRIK SANGH VS SANDEEP KUMAR AGARWAL	RAMESH KUMAR AGRAWAL VS	// ()	
115	D-CMP/26045/2025	USHAMANI JENA VS MANO RANJAN MAHAL	DEBASISH SAMAL VS	// ()	
116	D-CONTC/25773/2025	SUSIL KUMAR BARAL VS AMIT KUMAR GARG,CEO,TPODL,BERHAMPUR,GANJAM	AGASTI KANUNGO VS	// ()	
117	D-CONTC/25776/2025	SUPRAVA DAS VS SATYABRATA SAHU,IAS	ADV. VS	// ()	
118	D-CONTC/25779/2025	GANESH CHANDRA SINGHA VS PRACHITANAYA GIRI,DEO,BALASORE	ADV. VS	// ()	
119	D-CONTC/25781/2025	GOLEKHA CHANDRA ROUT VS JAGABANDHU SAHOO,DEO,BHADRAK	ADV. VS	// ()	
120	D-CONTC/25784/2025	PRANAYA KUMAR SAHOO VS DR.MONIKA PRIYADARSHINI,STATE MISSION DIRECTOR CUM C.E.O, LIVELIHOODS MISSION,ODISHA	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202500105
121	D-CONTC/25791/2025	DR. ABHISEK UPADHYAY VS ARVIND AGARWAL,SECRETARY HIGHER EDUCATION DEPTT.	IN PERSON VS	// ()	LOD20230000003C202500003
122	D-CONTC/25796/2025	NANDA KISHORE PARIDA VS LUNA MALLA,OFS	ADV. VS	// ()	
123	D-CONTC/25803/2025	PRASANT KUMAR ROUTRAY VS MANOJ AHUJA,CHIEF SECRETARY	ADV. VS	// ()	
124	D-CONTC/25811/2025	GURUBARI MAHANANDIA VS MINATI MISHRA,SUPERVISOR,I.C.D.S,BIRMAHARAJPUR,SUBARNAPUR	ADV. VS	// ()	
125	D-CONTC/25817/2025	DR.SAMAR GUPTA	ADV.	//	

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		VS	VS	()	
126	D-CONTC/25820/2025	SURESH KUMAR VASHISHTHA,PRINCIPAL SECRETARY,FISHERIES AND ARD DEPT.,BBSR,KHURDA DWARIKA NATH MISHRA	RAKESH CHANDRA SAHOO	//	
		VS	VS	()	
127	D-CONTC/25829/2025	SHALINI PANDIT,IAS MANASI RANI PARIDA	ADV	//	AOD20240000311C202500054
		VS	VS	()	
128	D-CONTC/25831/2025	S ASWATHY, SECRETARY HEALTH AND FAMILY WELFARE DEPTT. RAMA CHANDRA NANDA	ADV	//	AOD20240000348C202500021
		VS	VS	()	
129	D-CONTC/25850/2025	SIBHA MALIK, TAHASILDAR CUM REVENUE OFFICER,MAHAKALPARA KALINGA WARRIORS	ADV.	//	
		VS	VS	()	
130	D-CONTC/25855/2025	VINEET BHARDWAJ,IAS PRABHAT KUMAR MOHAPATRA	UMA CHARAN MISHRA	//	
		VS	VS	()	
131	D-CONTC/25860/2025	MANOJ KUMAR SSHU,OAS JAYANTA KUMAR NAIK	PRASANNA KU.NAYAK-1	//	
		VS	VS	()	
132	D-CONTC/25865/2025	PRATAP CHANDRA MOHANTY,DISTRICT WELFARE OFFICER,BOLANGIR SOUBHAGYALATA RAYGURU	ADV.	//	
		VS	VS	()	
133	D-CONTC/25868/2025	KALI PRASANNA MAHAPATRA,DIRECTOR,DIRECTOR,DIRECTORATE OF HIGHER EDUCATION,BBSR,KHURDA PRAFULLA KUMAR SAHOO	ADV.	//	
		VS	VS	()	
134	D-CONTC/25870/2025	ARAVIND AGARWAL,COMMISSIONER-CUM-SECRETARY,HIGHER EDUCATION DEPT.,BBSR,KHURDHA MIHIR KUMAR BISWAL	ADV.	//	
		VS	VS	()	
135	D-CONTC/25873/2025	SK.JAMIRUDDIN,COMM-CUM-SECRETARY,REVENUE AND DISASTER MANAGENT,BBSR,KHURDA SAMIR KUMAR SENAPATI	SANGRAM JENA	//	
		VS	VS	()	
136	D-CONTC/25888/2025	SALINI PANDIT,IAS PRATAP CHANDRA SWAIN	ADV	//	AOD20240000333C202500053
		VS	VS	()	

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137	D-CONTC/25890/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. RAMESH CHANDRA NANDA VS	ADV VS	// ()	AOR20240001111C202500016
138	D-CONTC/25891/2025	SATYABRATA SAHU, ADDL, CHIEF SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPTT. KEDAR MISHRA VS	ADV VS	// ()	AOD20250000180C202500100
139	D-CONTC/25924/2025	ASWATHI S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. KAILASH CHANDRA BEHERA VS	ADV. VS	// ()	
140	D-CONTC/25939/2025	ANU GARG, IAS BHARAT NIAL VS	ADV. VS	// ()	
141	D-CONTC/25940/2025	KAILASH CHANDRA DAS, ORS JAYARAM RANA VS	ADV. VS	// ()	
142	D-CONTC/25949/2025	KAILASH CHANDRA DAS, ORS SURENDRA BARIK VS	AKSHAYA KUMAR SUBUDHI VS	// ()	
143	D-CONTC/25951/2025	SONAMIKA RAY, DEO, KHORDHA GOUTAM SATAPATHY VS	ADV. VS	// ()	
144	D-CONTC/25952/2025	SALINI PANDIT, IAS JAGANATHA MAHAPATRO VS	ADV VS	// ()	AOD20240000796C202500026
145	D-CONTC/25955/2025	ARVIND AGRAWAL, COMMISSIONER CUM PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT. AMIT KUMAR NAIK VS	ADV. VS	// ()	
146	D-CONTC/25956/2025	SHALINI PANDIT, IAS RANJANA RATHNA VS	ADV. VS	// ()	
147	D-CONTC/25960/2025	SHALINI PANDIT, IAS SUREN NAYAK VS	ADV. VS	// ()	
		SHALINI PANDIT, IAS		//	

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148	D-CONTC/25967/2025	BRUNDABAN DALAI VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
149	D-CONTC/25970/2025	SANTOSH KUMAR LIMMA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
150	D-CONTC/25988/2025	DASARATHI JENA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //	
151	D-CONTC/25992/2025	BAIJAYANTI NAIK VS SANJEEB KUMAR MISHRA,PRINCIPAL SECRATARY,ST AND SC DEVELOPMENT,BBSR,KHURDA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
152	D-CONTC/25995/2025	UPENDRA MOHARANA VS UPENDRA MOHARANA,TAHASILDAR	SHIVSANKAR MOHANTY VS	// 0 //	
153	D-CONTC/26001/2025	PRADEEP KUMAR MOHANTY VS PRAKASH NARAYAN SINGH,REGIONAL PROVIDENT FUND COMMISSIONER,BERHAMPUR	ADV. VS	// 0 //	
154	D-CONTC/26004/2025	SUBASH CHANDRA DAS VS P.ANVESHA REDDY,IAS	ADV. VS	// 0 //	
155	D-CONTC/26007/2025	NIMAI CHARAN MOHANTY VS ABHIMANYU BEHERA,EXECUTIVE OFFICER,PURI MUNICIPALITY,PURI	ADV. VS	// 0 //	
156	D-CONTC/26015/2025	DR. BABITA PATRO VS ARVIND AGRAWAL,COMMISSIONER CUM PRINCIPAL SECRETARY, HIGHER EDUCATION DEPTT.	ADV VS	// 0 //	AOD20240000796C202500027
157	D-CONTC/26070/2025	RAMA CHANDRA MISHRA VS GUHA POONAM TAPAS KUMAR,IAS	ADV. VS	// 0 //	
158	D-CONTC/26071/2025	SURYAMANI BEHERA VS SANTOSH KUMAR ROUT,DEO,CUTTACK	ADV. VS	// 0 //	
159	D-CONTC/26074/2025	ASHOK KUMAR MARTHA	ADV.	//	

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		VS	VS	()	
160	D-CONTC/26087/2025	ANANYA DAS,IAS RAHUL MISHRA	ADV	//	AOR20220001657C202500066
		VS	VS	()	
161	D-CONTC/26088/2025	SANJAYA KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT. SMARANIKA RAY	ADV	//	AOD20230000737C202500052
		VS	VS	()	
162	D-CONTC/26089/2025	DATTATRAYA BHAUSAHEB SINDHE, COLLECTOR CUM CEO, ZILLA PARISHAD CUTTACK RAHUL MISHRA	ADV	//	AOR20220001657C202500065
		VS	VS	()	
163	D-CONTC/26103/2025	SANJAY KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT. SANJUKTA MALLICK	ADV.	//	
		VS	VS	()	
164	D-CRLA/19251/2025	NITYANANDA BARIK,DEO,JAJPUR GUDDU RAJBHAR	RAJENDRA NARAYAN ROUT	BAIDYANATHPUR /393 /2024	AOR20220001558C202500126
		VS	VS	()	
165	D-CRLA/19274/2025	STATE OF ODISHA SANJAY KUMAR SAHOO	DEBA PRASAD DAS	CUTTACK VIGILANCE /29 /2007	
		VS	VS	()	
166	D-CRLA/19343/2025	STATE OF ODISHA(VIG.) BARUNA BHOI	ASUTOSH TRIPATHY	BANARAPAL /136 /2020	AOR20220001648C202500068
		VS	VS	()	
167	D-CRLA/19346/2025	STATE OF ODISHA SAROJ KUMAR SAHU	ASUTOSH TRIPATHY	ANGUL TOWN /292 /2022	AOR20220001648C202500067
		VS	VS	()	
168	D-CRLA/19368/2025	STATE OF ODISHA KHETRAPAL PADHAN	KRANTI PRABHA MUKHI	GAISILET /95 /2012	
		VS	VS	()	
169	D-CRLA/19433/2025	STATE OF ODISHA JUDHISTIRA @ YUDHISTIRA SAHOO @ PENDU	RAKESH BEHERA	KANIHA /319 /2021	
		VS	VS	()	
170	D-CRLA/19435/2025	STATE OF ODISHA JOGENDRA BEHERA	RAJ KISHOR SWAIN	BANIGOCHA /20 /2022	
		VS	VS	()	

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171	D-CRLA/19480/2025	STATE OF ODISHA KARNIEL DALABEHERA VS	SUCHIT KUMAR NAYAK VS	// MOHANA /183 /2022 ()	
172	D-CRLA/19525/2025	STATE OF ODISHA GOURA NAIK VS	JAYADEBA BEHERA VS	// JAGANNATHA PRASAD /43 /2018 ()	
173	D-CRLMA/19378/2025	STATE OF ODISHA AMIT JENA @ NIKHIL JENA VS	SANJAY KUMAR PRADHAN VS	// BADABAZAR /166 /2025 ()	
174	D-CRLMA/19523/2025	STATE OF ODISHA KANCHANRANA @ PALAVALSA TOYOJAKSHI VS	RABINDRA NATH PRUSTY VS	// GURANDI /74 /2024 ()	
175	D-CRLMC/19238/2025	STATE OF ODISHA BICHITRA BALIARSHINGH VS	SARADA PRASAD DASH VS	// / /0 ()	
176	D-CRLMC/19243/2025	SIMANCHALA MAHAPATRA RADHAKANT PARIDA @ RADHAKANTA PARIDA VS	JYOTI RANJAN DEO VS	// VIGILANCE PS (BERHAMPUR) /24 /2022 ()	AOR20220001593C202500045
177	D-CRLMC/19244/2025	STATE OF ODISHA(VIG.) AMIT KUMAR SWAIN VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /20 /2023 ()	AOR20220000371C202500115
178	D-CRLMC/19246/2025	STATE OF ODISHA DEEPAK SETHI VS	HAREKRUSHNA DASH VS	// JARADA /55 /2025 ()	AOD20240000001C202500136
179	D-CRLMC/19249/2025	STATE OF ODISHA A.ANKATI PATRA VS	RAJENDRA NARAYAN ROUT VS	// BAIDYANATHPUR /26 /2006 ()	AOR20220001558C202500124
180	D-CRLMC/19253/2025	STATE OF ODISHA MINARA BIBI VS	RAJENDRA NARAYAN ROUT VS	// BALICHANDRAPUR /44 /2025 ()	AOR20220001558C202500123
181	D-CRLMC/19254/2025	STATE OF ODISHA SANJAY SINGHA VS RABINDRA MOHANTY	SARADA PRASAD DASH VS	// / /0 () //	

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182	D-CRLMC/19258/2025	CHANDAN@CHANDRASEKHAR MANDAL@KATHU	PRAKASH CHANDRA DASH	MAHAKALPARA /23 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
183	D-CRLMC/19272/2025	JEETENDRA KUMAR MISHRA	ANUP KUMAR PATTNAIK	KEONJHAR TOWN /90 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
184	D-CRLMC/19276/2025	SUMIT KUMAR DAS	MAHES DAS	/ /0	
		VS	VS	()	
		VIKASH AGARWAL		//	
185	D-CRLMC/19284/2025	GITANJALI MAHAPATRA	TRILOCHAN NANDA	SAMBALPUR VIGILANCE /46 /2019	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
186	D-CRLMC/19298/2025	SAKIL KHAN @ BABOO @ TANI	AKSHAYA KUMAR JENA	DARGHA BAZAR /76 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
187	D-CRLMC/19308/2025	UGRASENA JENA	LINGARAJ SARANGI	/ /0	
		VS	VS	()	
		RAJLAXMI JENA		//	
188	D-CRLMC/19324/2025	PREMASILA BHUYAN	ADYASIDHI MISHRA	BHADRAK RURAL /508 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
189	D-CRLMC/19338/2025	KRUTIBAS SAHU	SANTOSH KUMAR MAHANTY	BUGUDA /26 /2013	AOD20240000242C202500134
		VS	VS	()	
		STATE OF ODISHA		//	
190	D-CRLMC/19352/2025	KANHU CHARAN PATRA	LAMBODOR ACHARI	/ /0	
		VS	VS	()	
		A.O, GHUMSUR SOUTH DIVISION		//	
191	D-CRLMC/19353/2025	DR. SANJIT MOHAPATRA	PRAVASH CHANDRA JENA	BALIANTA P.S. /94 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-CRLMC/19369/2025	MANJULATA SWAIN	SUBASH CHANDRA SAHOO	BARANGA /116 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-CRLMC/19381/2025	PAVI @ PRAVAKAR BEHERA	PULAKESH MOHANTY	ANGUL TOWN /65 /2003	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/19402/2025	SURYAKANTA MOHANTY	BISWARANJAN DALAI	MAHILA (BERHAMPUR) /29 /2021	AOR20220003722C202500108
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/19414/2025	PRAMOD KU. SINGH	JAYAKRISHNA MOHAPATRA	RAIRANGPUR TOWN /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/19417/2025	KAILASH CHANDRA GHOSE	BASANTA KUMAR DAS	SIMULIA /233 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/19418/2025	DUKHISHYAM DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /101 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/19426/2025	DUKHISHYAM DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /98 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/19431/2025	SANJAY KUMAR MOHANTY	BHABANI SANKAR DAS	BHOGRAI /190 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/19447/2025	K.NARASINGH RAO	SURAJ MOHANTY	KORAPUT TOWN /358 /2020	
		VS	VS	()	
		A.MALATI		//	
201	D-CRLMC/19453/2025	MANASINI KAR	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
202	D-CRLMC/19457/2025	SUJATA PATNAIK	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/19461/2025	SANJIB PATRY	SHIVSANKAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/19462/2025	PRANAYA KUMAR MANTRY	DEBASNAN DAS	SAMBALPUR VIGILANCE /28 /2022	
		VS	VS	()	

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205	D-CRLMC/19464/2025	STATE OF ODISHA(VIG.) KALA @ KHANDI @ MOHAMMAD SAKABAT @ MD. SAKIB KUMAR BHANJADEO VS	SANJEEB KUMAR BHANJADEO VS	// KHURDA PS /44 /2017 ()	
206	D-CRLMC/19470/2025	STATE OF ODISHA NIRA @ NIRANJAN JAMBEKA VS	SANJEEB KUMAR JENA VS	// LAXMIPUR /4 /2021 ()	AOR20220000044C202500004
207	D-CRLMC/19487/2025	STATE OF ODISHA TRUPTI RANJAN DAS VS	SARADA DASH VS	// BADAGODA P.S. /143 /2021 ()	
208	D-CRLMC/19488/2025	STATE OF ODISHA RAM CHANDRA DEHURY @ RAMA DEHURY VS	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /176 /2021 ()	AOR20220001631C202500162
209	D-CRLMC/19506/2025	STATE OF ODISHA SABITA SAHOO VS	BRUNDEBAN ROUT VS	// CUTTACK SADAR /500 /2023 ()	
210	D-CRLMC/19519/2025	STATE OF ODISHA ANIL KUMAR SAHU @ ANIL SAHU VS	DILIP KUMAR MISRA VS	// / /0 ()	
211	D-CRLMC/19520/2025	STATE OF ODISHA M. MADHUSUDAN REDDY @ MANOHAR REDDY VS	MANOJ KUMAR MOHANTY VS	// NIHALPRASAD /52 /2025 ()	
212	D-CRLMC/19526/2025	STATE OF ODISHA BEDABYAS MISHRA VS	KOUSIK ANANDA GURU VS	// / /0 ()	
213	D-CRLMC/19527/2025	STATE OF ODISHA M. MADHUSUDAN REDDY @ MANOHAR REDDY VS	MANOJ KUMAR MOHANTY VS	// NIHALPRASAD /54 /2025 ()	
214	D-CRLMP/19236/2025	STATE OF ODISHA KANCHANBALA KHUNTIA VS	AMIYA RANJAN SWAIN VS	// / /0 ()	
215	D-CRLMP/19291/2025	STATE OF ODISHA KHETRAMOHAN SETHI VS	SARADA PRASAD DASH VS	// TIRTOL /497 /2024 ()	
		STATE OF ODISHA		//	

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216	D-CRLMP/19331/2025	PRADIPTA KUMAR SAHOO VS COLLECTOR CUTTACK	DOLAGOBINDA MOHAPATRA VS	NEMALO /26 /2023 () //	AOR20230000065C202500014
217	D-CRLMP/19333/2025	PARBATI PRADHAN VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	// () //	AOD20240000242C202500132
218	D-CRLMP/19341/2025	PRAMOD BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	/ /0 () //	
219	D-CRLMP/19388/2025	BALKRISHNA PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
220	D-CRLMP/19392/2025	SANGRAM KISHORE SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
221	D-CRLMP/19394/2025	JASOBANTA PRADHAN VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	/ /0 () //	
222	D-CRLMP/19395/2025	SITARAM NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
223	D-CRLMP/19398/2025	SAMBIT SHUBHADARSAN BASTIA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
224	D-CRLMP/19401/2025	KUMARI K VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
225	D-CRLMP/19406/2025	UPAMA OJHA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
226	D-CRLMP/19427/2025	DR. BISWANATH PATTNAIK VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //	
227	D-CRLMP/19439/2025	PRITI RANJAN SAHOO	PRITAM KUMAR MOHANTY	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMP/19521/2025	M.KRISHNA PRIYA	SUJIT KUMAR PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMP/19522/2025	SUNIL KUMAR PANIGRAHY	SUJIT KUMAR PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMP/19529/2025	PRASANT KUMAR DAS	SUJIT KUMAR PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLREV/19278/2025	JIRIMIYA PRAHAN @ PRADHAN	GOPINATH MISHRA	/ /0	
		VS	VS	()	
		BIRENDRA KUMAR NAYAK		//	
232	D-CRLREV/19330/2025	DR DILBAG SINGH THAKUR @ THAKUR DILBAG SINGH	ANUSHIS PANDA	MANGALA BAG /201 /2024	AOR20220001247C202500093
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLREV/19339/2025	SESHADEV SAHU	ASHOK KUMAR DAS	/ /0	
		VS	VS	()	
		PADMANAV DALAI		//	
234	D-CRLREV/19397/2025	SUSANTA SETHY	MANAS KUMAR CHAND	MARSHAGHAI /198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLREV/19524/2025	JUGAL JAL	TIRTH KUMAR SAHU	TITILAGARH /79 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLREV/19528/2025	MANOJ KUMAR BOHIDAR	SIDHARTHA SANKAR RAY (2)	THELKOLOI PS /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-EXP/25923/2025	RASHMIREKHA MISHRA	ADV.	/ /	
		VS	VS	()	
		COMMNR. CUM SECY., S AND ME DEPT., KHURDA		//	
238	D-FAO/25790/2025	LARSEN AND TOUBRO LIMITED	JYOTI RANJAN DEO	/ /	AOR20220001593C202500044
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-FAO/25801/2025	RASMITA BEHERA PARSHURAM JENA VS UNION OF INDIA	SATYABAN SAHOO VS	// // 0 //	
240	D-FAO/25807/2025	KAILASH NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
241	D-FAO/25854/2025	PADMABATI PADIHARI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //	
242	D-FAO/25856/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,CUTTACK VS SAROJ KUMAR DASH	PRASANTA KUMAR MAHALI VS	// 0 //	
243	D-FAO/25861/2025	BISHNUPRIYA MAHARANA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //	
244	D-FAO/25925/2025	MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSURANCE CO.LTD.,BBSR VS SUNIT KUMAR DASH	MANOJ KUMAR SAHOO VS	// 0 //	
245	D-FAO/26068/2025	MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.,KORDA VS CHANDRAMANI NAYAK	BORDHATH ROY VS	// 0 //	
246	D-FAO/26106/2025	SHIBA PRASAD SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500065
247	D-LAA/26080/2025	DEBI PRASAD DAS VS LAND ACQUISITION COLLECTOR, JAGATSINGHPUR	NAMITA PATTANAİK VS	// 0 //	
248	D-MACA/25774/2025	R.M., M/S. NEW INDIA ASSURANCE CO.LTD. VS ALAKA KUMARI DASH	SUDEEP KUMAR SARANGI VS	// 0 //	
249	D-MACA/25845/2025	SUSANTA KUMAR SAHU @ SUSANTA KUMAR SAHU VS SYAMAGHANA PRADHAN	CHIRANCHI NARAYAN RATH VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-MACA/25869/2025	PUSPALATA DAS VS M/S. L.G. CONSTRUCTIONS, BBSR	PRADEEP KUMAR MISHRA VS	// 0 //	
251	D-MACA/25880/2025	RAJAT KUMAR NANDA VS PATITAPABAN PANDA	PRADEEP KUMAR MISHRA VS	// 0 //	
252	D-MACA/25883/2025	GYANARANJAN BEHERA @ KALIA VS SUKANTA CHANDRA PATTNAIK	PRADEEP KUMAR MISHRA VS	// 0 //	
253	D-MACA/25887/2025	SUMANTA PRADHAN @ HEMANTA PRADHAN @ HEMANTA PRADHAN VS NARAYAN NAYAK	PRADEEP KUMAR MISHRA VS	// 0 //	
254	D-MACA/25893/2025	RAKESH KUMAR DAS VS AKHYAYA KUMAR SWAIN	PRADEEP KUMAR MISHRA VS	// 0 //	
255	D-MACA/25899/2025	PRATIMA BASTIA VS USHARANI SAHU	PRADEEP KUMAR MISHRA VS	// 0 //	
256	D-MACA/25902/2025	GHANSYAM PRUSTY VS B.M., LIC OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //	
257	D-MACA/25906/2025	DEEPALI MISHRA VS SANDEEP ROUTRAY	PRADEEP KUMAR MISHRA VS	// 0 //	
258	D-MACA/25908/2025	PRADEEP NAYAK VS PATRIK BIR	PRADEEP KUMAR MISHRA VS	// 0 //	
259	D-MACA/25914/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS BANITA PARIDA	SUBRAT SATPATHY VS	// 0 //	
260	D-MACA/25931/2025	JEMAMANI BARIK VS NIRUPAMA BEHERA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202500028
261	D-MACA/25935/2025	RADHESHYAM BISI	JAGABANDHU SAHU	//	AOR20220001487C202500029

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		VS	VS	0	
		NIRUPAMA BEHERA		//	
262	D-MACA/25941/2025	ROHIT KUMAR SAHOO	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		MALATI SWAIN		//	
263	D-MACA/25942/2025	SADHU @ SADHUA BEHERA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		ANJARA KHAN		//	
264	D-MACA/26039/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,CUTTACK	ADAM ALI KHAN	//	
		VS	VS	0	
		SOBHAGINI SAHOO		//	
265	D-MACA/26075/2025	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.,CUTTACK	SUNNATH ROY	//	
		VS	VS	0	
		JAGANNATH BARIK		//	
266	D-MACA/26101/2025	M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA	AMIT KUMAR NATH	//	
		VS	VS	0	
		HRUSIKESHA PRADHAN		//	
267	D-MATA/25840/2025	AMIT SHARMA@AMIT KUMAR SHARMA	MAHES DAS	//	
		VS	VS	0	
		SUBHAM SUKLA		//	
268	D-MATA/25948/2025	B.HARI PATRO @ HARI PATRA	RAMDAS ACHARY	//	
		VS	VS	0	
		RASMITA KUMARI PATRA		//	
269	D-MSA/25927/2025	SNEHALATA NAYAK	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		M/S SHILPA SEEMA CONSTRUCTION PVT. LTD., KHORDHA		//	
270	D-RPFAM/26060/2025	TRILOCHAN BEHERA	AMLAN SHAKTI PAUL	//	
		VS	VS	0	
		BASANTI BEHERA		//	
271	D-RSA/25945/2025	SIVA SANKAR CHANDA	SANJAY KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-RVWPET/26090/2025	SRIKRUSHNA MANDAL	BUDHIRAM DAS	//	
		VS	VS	0	

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		MANORANJAN TAREI @ MANORANJAN TARAI		//	
273	D-STREV/25787/2025	M/S. ICICI BANK LTD.,BHUBANESWAR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// () //	AOD20240000796C202500024
274	D-STREV/25833/2025	M/S. ICICI BANK LTD., BHUBANEWAR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// () //	AOD20240000796C202500025
275	D-TRP(C)/25846/2025	NAMITA BEHERA VS CHINMAYA KUMAR BARIK	TRILOCHAN NANDA VS	// () //	
276	D-TRP(C)/25944/2025	SASMITA SAHOO VS SUDARSAN SAHOO	BIBHUTI BHUSAN MISHRA VS	// () //	
277	D-TRP(C)/25998/2025	SOUMYA GOSWAMI VS SOUMYA RANJAN GOSWAMI	PAMI RATH, (SR.ADV.) VS	// () //	
278	D-WA/25852/2025	DR.NABEEN KUMAR RATH VS STATE OF ODISHA	BIRAJA KANTA MAHAPATRA VS	// () //	
279	D-WA/25892/2025	STATE OF ODISHA VS PABITRA MOHAN PATRA	AISHWARYA DASH,A.S.C VS	// () //	LOD20240000200C202500306
280	D-WA/25895/2025	STATE OF ODISHA VS PRATAP KUMAR BARIK	AISHWARYA DASH,A.S.C VS	// () //	LOD20240000172C202500295
281	D-WA/25904/2025	STATE OF ODISHA VS SURENDRA BISOI @ SURENDRA KUMAR BISOI	AISHWARYA DASH,A.S.C VS	// () //	LOD20240000200C202500307
282	D-WA/25936/2025	STATE OF ODISHA VS RAMA CHANDRA KANDI	AISHWARYA DASH,A.S.C VS	// () //	LOD20240000172C202500296
283	D-WA/25937/2025	STATE OF ODISHA VS PRATIVA BEHERA	AISHWARYA DASH,A.S.C VS	// () //	LOD20240000194C202500305

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284	D-WA/26037/2025	M/S.AA ESS TRADELINKS PVT.LTD. VS UNION OF INDIA	DIPAK KUMAR DEY VS	// () //	
285	D-WP(C)/25766/2025 WP(C)/17825/2025	M/S KDS INFRAWAYS PRIVATE LIMITED.,bbsr VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //	
286	D-WP(C)/25767/2025 WP(C)/17827/2025	M/S KDS INFRAWAYS PRIVATE LIMITED.,BBSR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //	
287	D-WP(C)/25768/2025 WP(C)/17830/2025	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// () //	
288	D-WP(C)/25769/2025 WP(C)/17837/2025	SANGRAMSINGH YADAV VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //	
289	D-WP(C)/25771/2025 WP(C)/17838/2025	DIPTI KUMAR PRAHARAJ VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// () //	
290	D-WP(C)/25772/2025 WP(C)/17740/2025	SURENDRA KUMAR NATH VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// () //	
291	D-WP(C)/25777/2025 WP(C)/17756/2025	PRIYANSHI BIHARI VS GOVERNMENT OF INDIA, MINISTRY OF EDUCATION, DEPT OF SCHOOL EDUCATION AND LITERACY, NEW DELHI	SAMEER KUMAR DAS VS	// () //	
292	D-WP(C)/25778/2025 WP(C)/17759/2025	MADHUSMITA PRIYADARSHINI BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	
293	D-WP(C)/25780/2025	PRAVASH KUMAR PARIDA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// () //	AOD20250000560C202500007
294	D-WP(C)/25782/2025	KANGALI CHARAN BEHERA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// () //	AOR20220001535C202500114
295	D-WP(C)/25783/2025	HEMANTA KUMAR BISWAL	DEEPAK KUMAR MOHAPATRA	//	AOD20250000560C202500009

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/25785/2025	AALIYA ENTERPRISES, PURI	ANUP KUMAR PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/25786/2025	THE BUSSINESS HEAD, BISRA STONE LIME COMPANY	AMARTEJH JHA	//	AOR20230001351C202500011
		VS	VS	()	
		THE APPELLATE AUTHORITY UNDER PAYMENT GRATUITY ACT 1972		//	
298	D-WP(C)/25788/2025	THE BUSSINESS HEAD, BISRA STONE LIME COMPANY	AMARTEJH JHA	//	AOR20230001351C202500010
		VS	VS	()	
		THE APPELLATE UNDER PAYMENT OF GRAUITY ACT 1972		//	
299	D-WP(C)/25789/2025	SWALEHA AHMED	SAROJ KUMAR PADHY	//	
		VS	VS	()	
		RESERVE BANK OF INDIA, CENTRAL OFFICE BUILDING, MUMBAI		//	
300	D-WP(C)/25792/2025	MANOJ KUMAR MOHANTY	MANAS PATI	//	AOR20220001535C202500113
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/25793/2025	NARAYAN SATAPATHY	SAROJ KUMAR PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/25794/2025	SANAMATI MADKAMI	DEBASHISHA HOTA	//	AOR20220001293C202500017
		VS	VS	()	
		CHAIRMAN, NIOS		//	
303	D-WP(C)/25795/2025	SMRUTI RANJAN MOHAPATRA	DEEPAK KUMAR MOHAPATRA	//	AOD20250000560C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/25797/2025	THE BUSINESS HEAD, BISRA STONE LIME COMPANY	AMARTEJH JHA	//	AOR20230001351C202500012
		VS	VS	()	
		THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT 1972		//	
305	D-WP(C)/25798/2025	AJAYA KUMAR NAYAK	DEEPAK KUMAR MOHAPATRA	//	AOD20250000560C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/25799/2025	DHIRENDRA NATH MALLICK	APARESH BHOI	//	AOR20220001814C202500004
	WP(C)/17812/2025	VS	VS	()	

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307	D-WP(C)/25800/2025 WP(C)/17813/2025	STATE OF ODISHA KAMAL KUMAR GANDHI VS STATE OF ODISHA	APARESH BHOI VS	// // ()	AOR20220001814C202500003
308	D-WP(C)/25802/2025	UDIT KUMAR PUROHIT VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// // ()	AOR20220001535C202500115
309	D-WP(C)/25804/2025	PRADIP KUMAR MAJHI VS STATE OF ODISHA	LALIT SAHU VS	// // ()	
310	D-WP(C)/25805/2025 WP(C)/17811/2025	BISWAJIT DEY VS STATE OF ODISHA	APARESH BHOI VS	// // ()	AOR20220001814C202500005
311	D-WP(C)/25806/2025	BIDYADHAR MALLICK VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// // ()	
312	D-WP(C)/25808/2025	DILLIP KUMAR MAJHI VS STATE OF ODISHA	LALIT SAHU VS	// // ()	
313	D-WP(C)/25809/2025 WP(C)/17831/2025	BABITA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()	
314	D-WP(C)/25810/2025	HARA DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // ()	
315	D-WP(C)/25812/2025	MANOJ DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // ()	
316	D-WP(C)/25813/2025	PRAVAT RANJAN DASH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// // ()	
317	D-WP(C)/25814/2025	KANHU CHARAN DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/25815/2025	PRASANTA KUMAR BASA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
319	D-WP(C)/25816/2025	ARAKHITA SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR , OSRTC , BBSR	KAMALAKANTA NAYAK VS	// 0 //	
320	D-WP(C)/25818/2025	AJIT KUMAR DAS VS CHAIRMAN CUM MANAGING DIRECTOR , OSRTC , BBSR	KAMALAKANTA NAYAK VS	// 0 //	
321	D-WP(C)/25819/2025	BINOD KUMAR MOHARANA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
322	D-WP(C)/25821/2025	BINOD BIHARI DAS VS CHAIRMAN CUM MANAGING DIRECTOR , OSRTC , BBSR	KAMALAKANTA NAYAK VS	// 0 //	
323	D-WP(C)/25822/2025 WP(C)/17779/2025	SUBHADRA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
324	D-WP(C)/25823/2025	KALAKAR MAHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //	
325	D-WP(C)/25824/2025 WP(C)/17794/2025	ARUN KUMAR JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
326	D-WP(C)/25825/2025	NRUSINGHA CHARAN PRADHAN VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //	
327	D-WP(C)/25826/2025	SUDHANSHU RANJAN DASH VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //	
328	D-WP(C)/25827/2025 WP(C)/17834/2025	GOLDENLAND DEVELOPERS LTD., NEW DELHI VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //	
329	D-WP(C)/25828/2025	BIBHUSINI SINGH	SAMEER KUMAR DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/25830/2025	SANTANU KUMAR DASH	TUSAR KANTA MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/25832/2025	DR.JAYADEV GOUDA	TUSAR KANTA MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/25834/2025	LOKANATH MOHANTY	TUSAR KANTA MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/25835/2025	HRUSHIKESH PRAHARAJ	TUSAR KANTA MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/25836/2025	ASHOK KUMAR BEHERA	TUSAR KANTA MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/25837/2025	SAHADEV BEHERA	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/25838/2025	DAMAYANTI JENA	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/25839/2025	DR.DEBENDRA KUMAR MISHRA	TUSAR KANTA MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/25841/2025	NARAHARI BISWAL	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/25842/2025	GOPAL JENA	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/25843/2025	BIPRARANJAN MISHRA	DIGAMBAR SETHI	//	
		VS	VS	0	

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341	D-WP(C)/25844/2025	THE COLLECTOR AND D.M. KEONJHAR KANHU CHARAN RANA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// // 0 //	
342	D-WP(C)/25847/2025	FOUR FRIENDS BEVERAGES, PURI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
343	D-WP(C)/25848/2025	KANAKLATA NAYAK VS ADDITIONAL COMMISSIONER LAND RECORDS AND SETTLEMENT, CUTTACK- I, JAJPUR	UPENDRA KUMAR SAMAL VS	// 0 //	
344	D-WP(C)/25849/2025	SWALEHA AHMED VS RESERVE BANK OF INDIA	SAROJ KUMAR PADHY VS	// 0 //	
345	D-WP(C)/25851/2025	FOUR FRIENDS BEVERAGES, PURI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
346	D-WP(C)/25853/2025	SWALEHA AHMED VS RESERVE BANK OF INDIA	SAROJ KUMAR PADHY VS	// 0 //	
347	D-WP(C)/25857/2025	PRANAB JYOTI BEZ BARUAH VS THE UNION OF INDIA	AMIYA KUMAR TARAI VS	// 0 //	
348	D-WP(C)/25858/2025	MAMATA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
349	D-WP(C)/25859/2025	RABINDRANATH SADANGI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
350	D-WP(C)/25862/2025	MANJAY KUMAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
351	D-WP(C)/25863/2025	SATRUGHAN JENA VS THE STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //	

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352	D-WP(C)/25864/2025	PRATAP CHANDRA PATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
353	D-WP(C)/25866/2025	PRAMOD SAH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
354	D-WP(C)/25867/2025	TOFAN MAHANADIA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
355	D-WP(C)/25871/2025	SUNITA PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
356	D-WP(C)/25872/2025	MANAGING COMMITTEE OF PURBA SAHI U.P.SCHOOL, BALAKRISHNA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
357	D-WP(C)/25874/2025	BIDYASMITA MAHALIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
358	D-WP(C)/25875/2025	PRAMOD KUMAR PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
359	D-WP(C)/25876/2025	JAGATANANDA DHAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
360	D-WP(C)/25877/2025	DR. SIRISA KUMAR SHADANGI VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //	
361	D-WP(C)/25878/2025	PRABHAKAR PRADHAN VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA DIVISION	BHABANI PRASAD MOHANTY VS	// 0 //	
362	D-WP(C)/25879/2025	ANJANA PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
363	D-WP(C)/25881/2025	BHAGABAN KHARA	BHABANI PRASAD MOHANTY	//	

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		VS	VS	0	
364	D-WP(C)/25882/2025	THE ASST COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA DIVISION PANKAJ KUMAR SETHY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
365	D-WP(C)/25884/2025	STATE OF ODISHA PURNA CHANDRA DAL BEHERA	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
366	D-WP(C)/25885/2025	STATE OF ORISSA M/S. SABITRI RS CONSTRUCTION, JAJPUR	SOMANATH MISHRA	//	
		VS	VS	0	
367	D-WP(C)/25886/2025	ASSISTANT DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, KHURDA GUPTA CHANDRA BIDIKA	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
368	D-WP(C)/25889/2025	UNION OF INDIA DHANANJAY NAYAK	GOPINATH MISHRA	//	
		VS	VS	0	
369	D-WP(C)/25894/2025	STATE OF ODISHA SATYABRATA HANSDA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
370	D-WP(C)/25896/2025	STATE OF ODISHA SASHI BHOL	GOPINATH MISHRA	//	
		VS	VS	0	
371	D-WP(C)/25897/2025	THE COLLECTOR, CUTTACK BISWANATH BEHERA	SUVENDU KUMAR SETHI	//	
		VS	VS	0	
372	D-WP(C)/25900/2025	STATE OF ODISHA KALIKINKAR SENAPATI	SAUMYA RANJAN MISHRA	//	
		VS	VS	0	
373	D-WP(C)/25901/2025	DHARANIDHAR KHELUADSINGH MANJULATA DAS	PARSURAM PANDA	//	
		VS	VS	0	
374	D-WP(C)/25903/2025	STATE OF ODISHA M/S.REGULATED MARKET COMMITTEE, ATTABIRA, SAMBALPUR	SAMBALPUR	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/25905/2025	ASSESSMENT UNIT, INCOME TAX DEPARTMENT, NFAC, NEW DELHI DR. B. SUBRAMANYAM DAS VS STATE OF ODISHA	PARSURAM PANDA VS	// // 0 //	
376	D-WP(C)/25907/2025	RASI DEHURY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
377	D-WP(C)/25909/2025	MANAS RANJAN BEHERA VS SANGHAMITRA BEHERA	RABINARAYAN MISHRA VS	// 0 //	
378	D-WP(C)/25910/2025	NIRUPAMA DAS @ NILUPAMA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
379	D-WP(C)/25911/2025	KALPATARU BARAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
380	D-WP(C)/25912/2025	JITEN BEHERA VS THE BRANCH MANAGER, ODISHA GRAMEEN, ODISHA GRAMEEN BANK, TUBEY BRANCH, ANGUL	PRAVAT KUMAR NAYAK VS	// 0 //	
381	D-WP(C)/25913/2025	BISWAMBAR SAHOO VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500088
382	D-WP(C)/25915/2025	NRUSINGH NATH DASH VS ODISHA STATE COOPERATIVE BANK LTD	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500089
383	D-WP(C)/25917/2025	PARSURAM DAS VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //	
384	D-WP(C)/25918/2025	MANINI SENAPATI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //	AOR2025000001C202500030
385	D-WP(C)/25919/2025	DAMAYANTI DHARUA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	

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386	D-WP(C)/25920/2025	ASHOK KUMAR LENKA VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500070
387	D-WP(C)/25921/2025	RANJAN KUMAR SINGH VS PRESIDING OFFICER LAR AND R AUTHORITY CUTTACK	MAHESWAR MOHANTY VS	// () //	
388	D-WP(C)/25926/2025	SOUMYA RANJAN SWAIN VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //	AOD20240000618C202500087
389	D-WP(C)/25928/2025	SUCHISMITA MOHANKUD VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOR20250000001C202500028
390	D-WP(C)/25929/2025	SHAKTI PRASAD NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //	AOD20240000618C202500086
391	D-WP(C)/25930/2025	DURMAN MUDULI VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE , RAYAGADA DIVISION	BHABANI PRASAD MOHANTY VS	// () //	
392	D-WP(C)/25933/2025	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //	
393	D-WP(C)/25934/2025	ABODH KUMAR RAY VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500071
394	D-WP(C)/25947/2025	M/S HEAVEN CONSTRUCTION AND PROMOTERS, KSRUDA VS THE CERTIFICATE OFFICER CUM ADM, BBSR	SHUBASHISH PATTANAİK VS	// () //	
395	D-WP(C)/25950/2025	BANCHANIDHI MOHARANA VS STATE OF ODISHA	JAGAJIT PANDA VS	// () //	
396	D-WP(C)/25953/2025	DURGA PRASAD DAS VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	DR.PURUSOTTAM CHULI VS	// () //	
397	D-WP(C)/25954/2025	ARUNA SAMANTARAY	BHABANI SANKAR DAS	//	

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		VS	VS	0	
398	D-WP(C)/25957/2025	ADDL TAHASILDAR ERSAMA SAROJ KUMAR SAHOO	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
399	D-WP(C)/25958/2025	STATE OF ODISHA SAHASPUR GRAM PANCHAYAT, BHADRAK	MD. GOLAM MADANI	//	
		VS	VS	0	
400	D-WP(C)/25959/2025	STATE OF ODISHA AJIT GHIELA	RAMA KRISHNA NAIK	//	
		VS	VS	0	
401	D-WP(C)/25961/2025	STATE OF ODISHA GADADHAR PATRA	NIRANJAN LENKA	//	
		VS	VS	0	
402	D-WP(C)/25962/2025	STATE OF ODISHA DINESH KUMAR PRADHAN	MANOJ KUMAR PANDA	//	
		VS	VS	0	
403	D-WP(C)/25963/2025	STATE OF ODISHA AKSHYA KUMAR BEHERA	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
404	D-WP(C)/25964/2025	STATE OF ODISHA KHIRASINDHU PUNJI	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
405	D-WP(C)/25966/2025	STATE OF ODISHA SUJATA PANIGRAHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
406	D-WP(C)/25968/2025	STATE OF ODISHA GAYADHAR SAMAL	SAMARENDRA MOHANTY	//	
		VS	VS	0	
407	D-WP(C)/25969/2025	STATE OF ODISHA NIRANJAN SAHU	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
408	D-WP(C)/25971/2025	STATE OF ODISHA KRUSHNA CHANDRA SUTAR	BRAJA KISHORE PANDA	//	
		VS	VS	0	

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409	D-WP(C)/25972/2025	STATE OF ODISHA PUSTAM RANA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
410	D-WP(C)/25973/2025	STATE OF ODISHA PADMINI RANI SAHOO VS	SANJAY KUMAR PATTANAIAK VS	// // 0	
411	D-WP(C)/25974/2025	STATE OF ODISHA KULDEEP MISHRA VS	SWAPNA KUMAR OJHA VS	// // 0	
412	D-WP(C)/25975/2025	VICE CHANCELLOR ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH MANOHAR BARIHA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
413	D-WP(C)/25976/2025	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	BHABA RANJAN KAR VS	// // 0	
414	D-WP(C)/25977/2025	STATE OF ORISSA ARABINDA MEHER VS	SWAPNA KUMAR OJHA VS	// // 0	
415	D-WP(C)/25978/2025	STATE OF ODISHA SOMANATH SATAPATHY VS	NIRANJAN NAYAK VS	// // 0	
416	D-WP(C)/25979/2025	STATE OF ODISHA HIRADHAR BAG VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
417	D-WP(C)/25980/2025	STATE OF ODISHA AJIT KUMAR NANDA VS	SAMEER KUMAR DAS VS	// // 0	
418	D-WP(C)/25981/2025	GOVT. OF INDIA RUPANARAYAN BARGE VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
419	D-WP(C)/25982/2025	STATE OF ODISHA ASHOK KUMAR BHOI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // 0 //	

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420	D-WP(C)/25983/2025	SUSHANTA KUMAR BANIA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
421	D-WP(C)/25984/2025	PARBATI NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
422	D-WP(C)/25985/2025	SHYAM SUNDAR PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
423	D-WP(C)/25986/2025	GOURANGA MAJHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
424	D-WP(C)/25987/2025	CHHABI NAYAK VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// 0 //	
425	D-WP(C)/25989/2025	MANOJ KUMAR SABAR VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
426	D-WP(C)/25990/2025	CUTTACK MUNICIPAL CORPORATION VS REGIONAL PROVIDENT FUND COMMISSIONER- II (PD), CUTTACK	PRNOY MOHANTY VS	// 0 //	
427	D-WP(C)/25991/2025	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
428	D-WP(C)/25993/2025	KULDEEP HATI VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// 0 //	
429	D-WP(C)/25994/2025	UMESH CHANDRA PATTANAYAK @ PATTNAIK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
430	D-WP(C)/25996/2025	TAPAN KUMAR SAHOO VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
431	D-WP(C)/25997/2025	BUDHU NAIK	SANJIB MOHANTY	//	

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		VS	VS	0	
		THE REGISTRAR, OUAT, BBSR		//	
432	D-WP(C)/25999/2025	TIKARAM MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/26000/2025	BUSA DEBARAJ	ASHOK DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/26002/2025	HRUSHIKESH PODH	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/26003/2025	BASANTA MOHANTY	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/26005/2025	M/S. SHRI BALAJI COLOURS, RAIPUR	PRIYATOSH PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/26006/2025	SURESHA CHANDRA PRADHAN	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/26008/2025	RAJESH KUMAR AGARWAL	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/26009/2025	BIJAY KUMAR SAHOO	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/26010/2025	DR. SARASWAT SAHOO	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/26011/2025	PRAMOD CHANDRA PADHI	ASHUTOSH MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/26012/2025	LINGARAJ PANDA	AMIT PRASAD BOSE	//	
		VS	VS	0	

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443	D-WP(C)/26013/2025	STATE OF ODISHA JAY HANUMAN SHG GROUP RASALPUR, BALASORECHITTA RANJAN PATNAIK VS	VS	// // 0	
444	D-WP(C)/26014/2025	STATE OF ODISHA DR. BISWABAHANU SAMANTASINGHARA VS	BISWABIHARI MOHANTY VS	// // 0	
445	D-WP(C)/26016/2025	STATE OF ODISHA SURESH VOONA @ V.SURESH, RAYAGADA VS	ADITYA NARAYAN RAY VS	// // 0	
446	D-WP(C)/26017/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK M/S SUMEET SECURITY SERVICES VS	SOUBHAGYA SWAIN VS	// // 0	
447	D-WP(C)/26018/2025	STATE OF ODISHA DR. BISHNUPRIYA MISHRA VS	PAMI RATH VS	// // 0	
448	D-WP(C)/26020/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR THE LEGAL MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY, OSL TOWER, CUTTACK VS	RANJIT MOHANTY VS	// // 0	
449	D-WP(C)/26021/2025	MAUNABATI KATUAL MANORANJAN DAS VS	RANJIT MOHANTY VS	// // 0	
450	D-WP(C)/26022/2025	STATE OF ODISHA BISWABANDITA SWAIN VS	BAIDHAR SAHOO VS	// // 0	
451	D-WP(C)/26024/2025	REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR MANORAMA DAS VS	SUBHASREE MOHANTY VS	// // 0	
452	D-WP(C)/26025/2025	STATE OF ODISHA AKSHAYA KUMAR PARIDA VS	JAJATI KISHORE MOHANTY VS	// // 0	
453	D-WP(C)/26027/2025	UNION OF INDIA SARADA PRASAD JENA VS	MANOJ VERMA VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/26028/2025	SK MUJAHID AHMAD VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202500129
455	D-WP(C)/26029/2025	KHETRA MOHAN BHUMIJ VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// () //	AOD20230000737C202500051
456	D-WP(C)/26030/2025	MAHENDRA KUMAR MAHANTA VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	JAGAMOHAN PATTANAIAK VS	// () //	AOR20220001586C202500056
457	D-WP(C)/26031/2025	PURUSOTTAM NAYAK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// () //	
458	D-WP(C)/26032/2025	KAMALAKANTA RATHA VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500069
459	D-WP(C)/26033/2025	M/S VISHAL INDUSTRIES VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// () //	
460	D-WP(C)/26034/2025	LINGARAJ NAYAK VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// () //	
461	D-WP(C)/26035/2025	DALIMBA PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOR20250000001C202500032
462	D-WP(C)/26036/2025	SHAKIR HUSSAIN VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// () //	
463	D-WP(C)/26038/2025	PRAMOD KUMAR SETHI VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// () //	
464	D-WP(C)/26040/2025	ANUPAMA GOUDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOR20250000001C202500031
465	D-WP(C)/26041/2025	CHARULATA BEHERA	AJIT CHANDRA MOHAPATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-WP(C)/26042/2025	PRABHUDAYAL	NIRANJAN PRASAD PATRA	//	
		VS	VS	()	
		NABIN DAS MOHAPATRA		//	
467	D-WP(C)/26043/2025	DEBABRATA GIRI	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR		//	
468	D-WP(C)/26044/2025	M/S ARS INFRA TECH PARADEEP	GAJENDRANATH ROUTH	//	AOR20220004106C202500107
		VS	VS	()	
		THE SECRETARY, ADMINISTRATIVE DEPARTMENT, PARADEEP PORT AUTHORITY		//	
469	D-WP(C)/26046/2025	TRINNATH BEHERA	JUDHISTHIR SAHOO	//	AOD20220003315C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-WP(C)/26047/2025	DCB BANK LIMITED, MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	()	
		CHIEF JUDICIAL MAGISTRATE, CUTTACK		//	
471	D-WP(C)/26048/2025	KANHU CHARAN TUDU	TUKUNA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WP(C)/26049/2025	DEBABRATA SEN	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-WP(C)/26050/2025	AJIT KUMAR PATRA	SARASWATI SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-WP(C)/26051/2025	TANAY KUMAR NANDI	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-WP(C)/26052/2025	MANISH TRIPATHY	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR		//	
476	D-WP(C)/26053/2025	JITENDRA ROURAY	MAHENDRA KUMAR PRADHAN	//	
		VS	VS	()	

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477	D-WP(C)/26054/2025	A.O.CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI M/S. GURUDEV HOSPITAL, BERHAMPUR, GANJAM	DEEPALI MAHAPATRA	//	//
		VS	VS	0	//
		STATE OF ODISHA		//	
478	D-WP(C)/26055/2025	CHAITANYA CHANDRA PARIDA	LAXMIKANTA MOHANTY	//	//
		VS	VS	0	//
		STATE OF ODISHA		//	
479	D-WP(C)/26056/2025	AKHAYA KUMAR PATTANAİK	SUBHADUTTA ROURAY	//	//
		VS	VS	0	//
		VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR		//	
480	D-WP(C)/26057/2025	SIBA PRASAD ROHIDAS	PURNA CHANDRA MISHRA	//	//
		VS	VS	0	//
		STATE OF ODISHA		//	
481	D-WP(C)/26058/2025	RABINDRA SAHU	SIBA PRASAD SWAIN	//	//
		VS	VS	0	//
		STATE OF ODISHA		//	
482	D-WP(C)/26059/2025	ARUN KUMAR ROUT	SUBHADUTTA ROURAY	//	//
		VS	VS	0	//
		VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR		//	
483	D-WP(C)/26061/2025	SANTILATA BISWAL	BRUNDABAN ROUT	//	//
		VS	VS	0	//
		STATE OF ODISHA		//	
484	D-WP(C)/26062/2025	PRABHAKAR PRADHAN	SIBA PRASAD SWAIN	//	//
		VS	VS	0	//
		STATE OF ODISHA		//	
485	D-WP(C)/26063/2025	PRASANNA KUMAR PRADHAN	PURNA CHANDRA MISHRA	//	//
		VS	VS	0	//
		STATE OF ODISHA		//	
486	D-WP(C)/26064/2025	ASHISH KUMAR KAR	NIHAL RATH	//	//
		VS	VS	0	//
		STATE OF ODISHA		//	
487	D-WP(C)/26065/2025	PRATAP CHANDRA BHUYAN	NAMITA PATTANAİK	//	//
		VS	VS	0	//
		STATE OF ODISHA		//	

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488	D-WP(C)/26066/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, CUTTACK	BRAHMANANDA TRIPATHY VS	// 0	
489	D-WP(C)/26067/2025	PUSPALATA PRADHAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0	
490	D-WP(C)/26069/2025	MANAGOBINDA SETHI VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD., (OPTCL), BBSR	AKSHAYA KUMAR JENA VS	// 0	
491	D-WP(C)/26072/2025	TAPAN KUMAR BARIK VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC BBSR	AMULYA KUMAR NAYAK VS	// 0	
492	D-WP(C)/26073/2025	LOBHAMANI DEI VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	AKSHAYA KUMAR JENA VS	// 0	
493	D-WP(C)/26076/2025	MANORANJAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0	
494	D-WP(C)/26077/2025	PARSURAM JENA VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// 0	
495	D-WP(C)/26078/2025	BAIKUNTHA NATH SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0	
496	D-WP(C)/26079/2025	MANORAMA MOHARANA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0	
497	D-WP(C)/26081/2025	DEBENDRANATH DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0	
498	D-WP(C)/26082/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, CUTTACK	ARUN KUMAR MISHRA 2 VS	// 0	
499	D-WP(C)/26083/2025	KANYA KUMARI RAO	SEPHALEE DAS	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/26084/2025	SANTI BEHERA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA, SAMBALPUR			
501	D-WP(C)/26085/2025	PADMINI BALA	ABHAYA KUMAR PARIDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/26086/2025	AKSHYA @ AKSHYA MISHRA	DIPANKAR ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/26091/2025	DRIEMS UNIVERSITY	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		CERTIFICATE OFFICER , SADAR CUTTACK		//	
504	D-WP(C)/26092/2025	MANAS RANJAN SENAPATI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA, SAMBALPUR			
505	D-WP(C)/26093/2025	VISA STEEL LIMITED	JYOTI RANJAN DEO	//	AOR20220001593C202500046
		VS	VS	()	
		THE ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO)		//	
506	D-WP(C)/26094/2025	DR SANJIB KUMAR MOHANTY	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500066
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-WP(C)/26095/2025	PUFNACHANDRA NAIK	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-WP(C)/26096/2025	SURESH CHANDRA PARIDA	SUMAN MITRA	//	AOD20240000333C202500052
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-WP(C)/26097/2025	LALIT PATEL	SAGARIKA SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-WP(C)/26098/2025	DILIP KUMAR BEHERA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	

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511	D-WP(C)/26099/2025	SBI GENERAL INSURANCE COMPANY LTD, MUMBAI SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD, VS STATE OF ODISHA	DIBANSHU PATNAIK VS	// // 0 //	
512	D-WP(C)/26100/2025	RUPUS @ RUPUSH SORENG VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
513	D-WP(C)/26102/2025	JITENDRA KUMAR SENAPATI VS THE STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
514	D-WP(C)/26104/2025	MADAN MOHAN MOHANTY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
515	D-WP(C)/26105/2025	ABHIRNARAJ NAYAK VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
516	D-WP(C)/26107/2025	SHYAMANANDA JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
517	D-WP(C)/26108/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	BRAHMANANDA TRIPATHY VS	// 0 //	
518	D-WP(C)/26109/2025	KALPANA BARIK VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //	
519	D-WP(C)/26110/2025	FIROJ KUMAR TURUK VS REGIONAL TRANSPORT AUTHORITY, KORAPUT	RAJLAXMI BISWAL VS	// 0 //	
520	D-WP(C)/26111/2025	JAYALAL NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
521	D-WP(C)/26112/2025	DR. KALYAN KUMAR GUPTA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	

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522	D-WPCRL/19404/2025	NADU PANGI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202500130
523	D-WPCRL/19421/2025	SUSHREE SUBHASHREE PANDA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	//0 () //	
524	D-ABLAPL/19239/2025	MANAS BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /93 /2023 () //	
525	D-ABLAPL/19240/2025	INDIRA PRIYADARSHINI PARIDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	SARANGADA /10 /2021 () //	
526	D-ABLAPL/19242/2025	SK. LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /237 /2025 () //	AOD20240000581C202500092
527	D-ABLAPL/19247/2025	SAMBHUNATAH NAYAK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	NIHALPRASAD /145 /2025 () //	AOR20220000399C202500013
528	D-ABLAPL/19248/2025	CHHOTUA @ PRATAP BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202500092
529	D-ABLAPL/19250/2025	DEBASISH MISHRA VS STATE OF ODISHA	JYOTIKANTA MAHAPATRA VS	KHANDAPARA /158 /2025 () //	AOD20240000001C202500138
530	D-ABLAPL/19252/2025	PRASH MAHAKUD VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /120 /2025 () //	AOD20240000581C202500091
531	D-ABLAPL/19260/2025	JAYAKRISHNA @ JAYAKRISHNA MISHRA VS STATE OF ODISHA	JYOTIKANTA MAHAPATRA VS	KHANDAPARA /158 /2025 () //	AOD20240000001C202500133
532	D-ABLAPL/19262/2025	VICKY PATRA @ BIKRAM PATRA VS STATE OF ODISHA	AVIRAM PATRA VS	BALIANTA P.S. /127 /2009 () //	
533	D-ABLAPL/19263/2025	ITIKANTA MAHALIK	SUBASH CHANRA ACHARYA	DHUSURI /299 /2025	AOR20220004051C202500021

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		VS	VS	()	
534	D-ABLAPL/19264/2025	STATE OF ODISHA BHAGABAT SUKLA	GAJENDRANATH ROUT	CHAULIAGANJA /202 /2025	AOR20220004106C202500106
		VS	VS	()	
535	D-ABLAPL/19265/2025	STATE OF ODISHA GHANASHYAM TANDI	LALIT SAHU	BIJEPUR /106 /2025	
		VS	VS	()	
536	D-ABLAPL/19268/2025	STATE OF ODISHA RAGUNATH PUJARI	JITENDRA KUMAR DIGAL	/ /0	
		VS	VS	()	
537	D-ABLAPL/19269/2025	STATE OF ODISHA BUBUNA SETHY @ BUBUNA @ GUGUNA SETHI	PRASANNA KUMAR MISHRA	TUMUSINGA /31 /2025	
		VS	VS	()	
538	D-ABLAPL/19270/2025	STATE OF ODISHA BUBUNA SETHY @ BUBUNA @GUGUNA SETHI	PRASANNA KUMAR MISHRA	TUMUSINGA /29 /2025	
		VS	VS	()	
539	D-ABLAPL/19271/2025	STATE OF ODISHA SUBRAT SENAPATI @ DHAN	BISWABHUSAN DAS	AUL /209 /2025	
		VS	VS	()	
540	D-ABLAPL/19273/2025	STATE OF ODISHA AMARDEEP GHADAI	HEMANTA KUMAR MOHANTA	BHANJPUR /175 /2025	
		VS	VS	()	
541	D-ABLAPL/19275/2025	STATE OF ODISHA SUKANTI GHADAI	HEMANTA KUMAR MOHANTA	BHANJPUR /175 /2025	
		VS	VS	()	
542	D-ABLAPL/19279/2025	STATE OF ODISHA SATYABADI SAHU	BIRENDRA KUMAR PARDHI	RARUAN /55 /2025	
		VS	VS	()	
543	D-ABLAPL/19280/2025	STATE OF ODISHA BIJAY GOLDAR	HEMANTA KUMAR MOHANTA	MANCHESWAR P.S. /109 /2025	
		VS	VS	()	
544	D-ABLAPL/19281/2025	STATE OF ODISHA JIT JENA @ JITENDRA JENA	ARIJEET MISHRA	RAMACHANDRAPUR /134 /2025	
		VS	VS	()	

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545	D-ABLAPL/19289/2025	STATE OF ODISHA BASA KHAN VS	SUKANTA KUMAR NAYAK (2) VS	// DHUSURI /252 /2025 ()	
546	D-ABLAPL/19290/2025	STATE OF ODISHA PAUL MAJHI VS	ASHIS KUMAR MISHRA VS	// MOHANA /43 /2025 ()	
547	D-ABLAPL/19292/2025	STATE OF ODISHA SK. OSIM VS	SUKANTA KUMAR NAYAK (2) VS	// BHADRAK RURAL /339 /2025 ()	
548	D-ABLAPL/19293/2025	STATE OF ODISHA MOJESH RAITA VS	ASHIS KUMAR MISHRA VS	// MOHANA /41 /2025 ()	
549	D-ABLAPL/19294/2025	STATE OF ODISHA TABIAS MAJHI VS	ASHIS KUMAR MISHRA VS	// MOHANA /41 /2025 ()	
550	D-ABLAPL/19296/2025	STATE OF ODISHA SATYABRATA MALLICK VS	KRUSHNA CHANDRA DASH VS	// KUDANAGARI /176 /2025 ()	
551	D-ABLAPL/19305/2025	STATE OF ODISHA AJITA RAITA VS	ASHIS KUMAR MISHRA VS	// MOHANA /43 /2025 ()	
552	D-ABLAPL/19310/2025	STATE OF ODISHA BHASKAR DAS VS	KARUNAKAR GAYA VS	// NIALI /274 /2025 ()	
553	D-ABLAPL/19311/2025	STATE OF ODISHA BASISTHA NAIK VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /200 /2025 ()	AOR20220001648C202500064
554	D-ABLAPL/19313/2025	STATE OF ODISHA ANUP KUMAR GUPTA VS	RAMAKRISHNA BISOI VS	// LINGARAJ P.S. /169 /2025 ()	AOD20240000311C202500053
555	D-ABLAPL/19317/2025	STATE OF ODISHA MANOJ KUMAR NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// JEYPORE TOWN /103 /2023 () //	

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556	D-ABLAPL/19320/2025	CHAKRADHARA JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR SADAR /209 /2025 () //	
557	D-ABLAPL/19328/2025	BHARADWAJA PATEL VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGDALPUR /80 /2025 () //	
558	D-ABLAPL/19334/2025	LAXMINARAYAN HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JHARIGAM /88 /2025 () //	
559	D-ABLAPL/19336/2025	JYOTI RAITA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 () //	
560	D-ABLAPL/19340/2025	PRASHANT HARIJAN @ PRASANT HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JHARIGAM /88 /2025 () //	
561	D-ABLAPL/19342/2025	SACHIKANT MUDULI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BARANGA /258 /2025 () //	
562	D-ABLAPL/19344/2025	UMESH MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRIDI PS /173 /2025 () //	AOR20220003722C202500107
563	D-ABLAPL/19347/2025	PRAFUL MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 () //	
564	D-ABLAPL/19349/2025	RANJAN @ RAJKISHORE MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /175 /2020 () //	
565	D-ABLAPL/19350/2025	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	NIMAPADA /38 /2025 () //	
566	D-ABLAPL/19351/2025	SANJAYA RANA @ DHUNA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /639 /2024 () //	
567	D-ABLAPL/19354/2025	AMIT RAITA	ASHIS KUMAR MISHRA	MOHANA /43 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/19355/2025	RAJU @ SUBHASANKET ROUT	DEEPAK KU SAHOO	MAHAKALPARA /59 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/19357/2025	ARABINDA ROUT	DEEPAK KU SAHOO	MARSHAGHAI /200 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/19359/2025	ASHOK KUMAR SAHU	BISWA KUMAR MISHRA	KARANJIA /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/19360/2025	SANTOSH BALIARSINGH	SANJIT MISHRA	JODAPADAR /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/19363/2025	MAHIT KUMAR SENAPATI @ MOHIT SENAPATI	AMULYA RATNA PANDA	BAISINGA /303 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/19365/2025	JALANDHAR BALIARSINGH	SANJIT MISHRA	JODAPADAR /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/19372/2025	BAINSIDHAR BISWAL	AMIYA KUMAR BEURA	BAIDESWAR /102 /2025	
	ABLAPL/7597/2025	VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/19373/2025	GYANARANJAN SINGH	ASIT KUMAR JENA	BALICHANDRAPUR /169 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/19374/2025	SATRUGHAN MOHANTY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/19375/2025	SUBRAT KUMAR SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/19376/2025	KALAKAR NAIK	GYANA RANJAN NAYAK	VIKRAMPUR /72 /2007	
		VS	VS	()	

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579	D-ABLAPL/19379/2025	STATE OF ODISHA BIPIN BIHARI DANDAPAT VS	BYOMAKESH TRIPATHY VS	// //0 ()	
580	D-ABLAPL/19382/2025	STATE OF ODISHA SUBASISH BEHERA @ SUBHASIS BEHERA VS	SOUBHAGYA KUMAR DASH VS	// RASOL /165 /2025 ()	AOR20220001631C202500165
581	D-ABLAPL/19384/2025	STATE OF ODISHA BANTI DASH @ DEBASHIS DASH VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /476 /2025 ()	AOR20220001631C202500161
582	D-ABLAPL/19385/2025	STATE OF ODISHA HARI CHOUHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// LEPHRIPADA /96 /2025 ()	
583	D-ABLAPL/19387/2025	STATE OF ODISHA BABUL BEHERA VS	SANTOSH KUMAR SAMANTARAY VS	// KHURDA SADAR /131 /2025 ()	
584	D-ABLAPL/19393/2025	STATE OF ODISHA PREMALATA MALIK @ KUNIKA VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /29 /2019 ()	AOR20220001615C202500128
585	D-ABLAPL/19396/2025	STATE OF ODISHA CHANDRASEKHAR SAGAR VS	DHIRENDRA KUMAR MOHAPATRA VS	// GAISILET /87 /2025 ()	
586	D-ABLAPL/19399/2025	STATE OF ODISHA SANTOSH PANDA @ SANTOSH KUMAR PANDA VS	RAJENDRA NARAYAN ROUT VS	// BHADRAK RURAL /258 /2025 ()	AOR20220001558C202500127
587	D-ABLAPL/19400/2025	STATE OF ODISHA MANORANJAN BEHERA VS	SANTOSH KUMAR SAMANTARAY VS	// KHURDA SADAR /131 /2025 ()	
588	D-ABLAPL/19403/2025	STATE OF ODISHA PRAJAT KUMAR DALABEHERA VS	BIBHUTI KESHARI BISWAL VS	// BARAMBA /253 /2024 ()	
589	D-ABLAPL/19405/2025	STATE OF ODISHA NIRUPAMA BALABANTARAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// JANKIA P.S. /177 /2025 () //	

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590	D-ABLAPL/19407/2025	KANHA JENA @ KANHU CHARAN JENA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /179 /2025 () //	
591	D-ABLAPL/19408/2025	JITENDRA SWAIN VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	KUAKHIA /235 /2025 () //	
592	D-ABLAPL/19413/2025	TRIPURARI SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BOLANGIR SADAR /217 /2025 () //	
593	D-ABLAPL/19415/2025	MANINATH SAHOO @ BABU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BRAMHA BARADA /154 /2025 () //	
594	D-ABLAPL/19416/2025	DANIEL MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /42 /2025 () //	
595	D-ABLAPL/19419/2025	BHAGIRATHI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NARASINGHPUR /90 /2025 () //	
596	D-ABLAPL/19422/2025	JOSEPH RAITA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /42 /2025 () //	
597	D-ABLAPL/19423/2025	SANJEEB KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	PHULBANI TOWN /147 /2025 () //	
598	D-ABLAPL/19425/2025	RAJU @ RAJESHWAR MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /42 /2025 () //	
599	D-ABLAPL/19429/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHARAKOT PS /240 /2025 () //	
600	D-ABLAPL/19430/2025	MANORANJAN SETHY @ MANORANJAN SETHI VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR TOWN /257 /2025 () //	
601	D-ABLAPL/19432/2025	AGADHU SWAIN	SK. ZAFARULLA	GOP /212 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/19434/2025	DEBENDRA BEHERA	JANMEJAYA KATIKIA	TITILAGARH /205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/19437/2025	JITENDRA KUMAR GOUDA	SANDEEP KUMAR PRUSTY	DIGAPAHANDI /211 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/19438/2025	SYED NASEEB ALI @ SAGAD NASIP ALLI	AMITAV TRIPATHY	SONEPUR /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/19441/2025	BABI MALLICK @ SASMITA MALLICK	BAIJAYANTI MOHANTY	KHAJURIPADA /29 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/19444/2025	BITU @ TRINATH SARAF	SACHIDANANDA PADHEE	SOHELLA /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/19445/2025	VIRENDRA KUMAR SINGH	TARUN KANTA PATTANAYAK	LAKHANPUR /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/19448/2025	ANUSUYA SAHOO	MANAS KUMAR CHAND	JANKIA P.S. /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/19450/2025	AWADH KISHORE PANDEY	TARUN KANTA PATTANAYAK	LAKHANPUR /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/19451/2025	PAPU BARAL @ PINTU BARAL	MANAS KUMAR CHAND	NACHUNI /294 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/19452/2025	SATYABAN DHAL	SANGRAM RATH	SIMULIA /437 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/19455/2025	JALIA @ JALANDHAR BARIK	MANAS KUMAR CHAND	BALIAPANDA /101 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/19458/2025	STATE OF ODISHA GANGA MELEKA VS	DIPTI RANJAN BHOKTA VS	// BANDHUGOAN /20 /2009 ()	
614	D-ABLAPL/19463/2025	STATE OF ODISHA DHADIRATH SAHU VS	MANAS RANJAN DHAL VS	// //0 ()	
615	D-ABLAPL/19472/2025	STATE OF ODISHA HABIBULA KHAN VS	SANGRAM DALUA VS	// BAGHAMARI /106 /2025 ()	AOR20230000872C202500046
616	D-ABLAPL/19477/2025	STATE OF ODISHA UMA SAMANTARAY VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /215 /2025 ()	AOR20220001736C202500006
617	D-ABLAPL/19478/2025	STATE OF ODISHA JITENDRA TANDI @ JITEN TANDI VS	SUBODH KUMAR MOHANTY VS	// KESINGA /80 /2023 ()	
618	D-ABLAPL/19479/2025	STATE OF ODISHA RAMA KABASI VS	RAJESH RANJAN SAHOO VS	// KALIMELA /208 /2024 ()	AOD20240000612C202500013
619	D-ABLAPL/19482/2025	STATE OF ODISHA DALIA @ ANUPAMA SETHI VS	DURGA PRASAD PRADHAN VS	// BINJHARPUR /286 /2025 ()	
620	D-ABLAPL/19483/2025	STATE OF ODISHA KUNA GHADEI @ GHADAI VS	PRAHALLAD MAHALI VS	// KENDRAPARA SADAR /247 /2025 ()	AOR20220001929C202500004
621	D-ABLAPL/19485/2025	STATE OF ODISHA LAXMI NARAYAN SAHUKAR VS	SIDHARTHA SANKAR RAY (2) VS	// //0 ()	
622	D-ABLAPL/19486/2025	STATE OF ODISHA GADADHARA JENA VS	KHUSBU PANIGRAHI VS	// RUPSA /49 /2025 ()	AOR20220002787C202500093
623	D-ABLAPL/19491/2025	STATE OF ODISHA PRAKASH CHANDRA PRUSETH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// BARGAON /146 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/19492/2025	DULAL @ RAMAKANTA JENA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BHOGRAI /195 /2025 () //	
625	D-ABLAPL/19493/2025	KAUSHIK PRUSETH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BARGAON /146 /2025 () //	
626	D-ABLAPL/19494/2025	PRASHANT JENA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	INDUSTRIAL ESTATE PS /141 /2025 () //	
627	D-ABLAPL/19496/2025	SURESH CHANDRA ROUT VS STATE OF ODISHA	BRUNDBAN ROUT VS	MAHILA P.S. BUXIBAZAR /95 /2025 () //	
628	D-ABLAPL/19498/2025	LINGARAJ SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /28 /2025 () //	
629	D-ABLAPL/19499/2025	BIDYUT PRAVA BARAL VS STATE OF ODISHA	BUDHIRAM DAS VS	KUMBHARAPARA /276 /2025 () //	
630	D-ABLAPL/19501/2025	MUNA BHOI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	AIR FIELD P.S. /361 /2024 () //	
631	D-ABLAPL/19503/2025	SURAJ KUMBHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //	
632	D-ABLAPL/19504/2025	MOHAMMAD ANURUDDIN @ AMEAR UDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POTTANGI /48 /2025 () //	
633	D-ABLAPL/19505/2025	RAFIQ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KORAPUT TOWN /107 /2025 () //	
634	D-ABLAPL/19507/2025	NIRMAL OJHA VS STATE OF ODISHA	KARUNAKAR DAS VS	DHARMASALA /377 /2025 () //	
635	D-ABLAPL/19509/2025	BIKASH BAG @ BIKASH BAGH	AMITAV TRIPATHY	GHANTAPADA /177 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :30/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/19510/2025	RADHESHYAM RANA @ RADHE RANA	AMITAV TRIPATHY	GHANTAPADA /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/19511/2025	RIHAN KHAN @ BULLA KHAN	JYOTIRMAYA SAHOO	NACHUNI /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/19513/2025	S.K.NOORULLA @ SHEKH NOORULLA	JYOTIRMAYA SAHOO	JANKIA P.S. /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/19514/2025	LIAKAT KHAN @ HADI MAICHIA	ASHOK KUMAR JENA	BARAMBA /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/19516/2025	JATIN CHANDRA DISHREE @ BIJU @ BIJU DISRI	JYOTIRMAYA SAHOO	DUNGURIPALI /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/19518/2025	TRILOCHAN CHAKRA	MANOJ VERMA	RAIRANGPUR TOWN /112 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :30/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/12/2014 SAO/12/2014	SAGAR PARIDA and ORS. MP	M/S.RAMA CH.RATH	27/2025
2	D-STREV/25787/2025 STREV/ /	M/S. ICICI BANK LTD.,BHUBANESWAR MP	TUSHAR KANTI SATAPATHY	35/2025
3	D-STREV/25787/2025 STREV/ /	M/S. ICICI BANK LTD.,BHUBANESWAR MP	TUSHAR KANTI SATAPATHY	36/2025
4	D-STREV/25833/2025 STREV/ /	M/S. ICICI BANK LTD., BHUBANEWAR MP	TUSHAR KANTI SATAPATHY	37/2025
5	D-STREV/25833/2025 STREV/ /	M/S. ICICI BANK LTD., BHUBANEWAR MP	TUSHAR KANTI SATAPATHY	38/2025
6	D-JCRLA/25/2015 JCRLA/25/2015	PRAKASH@PRAKASH CH.NAIK MP	M/S L.BHUYAN	140/2025
7	D-LAA/26080/2025 LAA/ /	DEBI PRASAD DAS MP	NAMITA PATTANAIAK	140/2025
8	D-JCRLA/23987/2024 JCRLA/137/2024	DHANU SWAIN MP	MS. SATABDI SAMANTRAY, (SAROJ KUMAR ROUSTRAY)	141/2025
9	D-JCRLA/23987/2024 JCRLA/137/2024	DHANU SWAIN MP	MS. SATABDI SAMANTRAY, (SAROJ KUMAR ROUSTRAY)	142/2025
10	D-JCRLA/18089/2024 JCRLA/100/2024	SAROJ @BAYA SWAIN MP	SAROJ KUMAR ROUSTRAY, D.P.MOHANTY	143/2025
11	D-JCRLA/18089/2024 JCRLA/100/2024	SAROJ @BAYA SWAIN MP	SAROJ KUMAR ROUSTRAY, D.P.MOHANTY	144/2025
12	D-JCRLA/316/2024 JCRLA/1/2024	BANGUN@BANGAN@BAGAN@ARUN MOHANTY MP	M/S.PRAMYUSHA NAIDU	145/2025
13	D-JCRLA/316/2024 JCRLA/1/2024	BANGUN@BANGAN@BAGAN@ARUN MOHANTY MP	M/S.PRAMYUSHA NAIDU	146/2025
14	D-TRP(C)/25846/2025 TRP(C)/ /	NAMITA BEHERA MP	TRILOCHAN NANDA	209/2025
15	D-TRP(C)/25944/2025 TRP(C)/ /	SASMITA SAHOO MP	BIBHUTI BHUSAN MISHRA	210/2025
16	D-TRP(C)/47806/2024 TRP(C)/364/2024	RUPESH MISHRA MP		211/2025
17	D-TRP(C)/23760/2025 TRP(C)/184/2025	GANESH NAYAK MP	BIDESHI KUMAR GHADEI	212/2025
18	D-TRP(C)/25998/2025 TRP(C)/ /	SOUMYA GOSWAMI MP	PAMI RATH, (SR.ADV.)	212/2025
19	D-TRP(C)/23720/2025 TRP(C)/181/2025	NIRAJ NALINI PARIJA MP	SHASHI BHUSAN JENA	213/2025
20	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR, D.K.SWAIN, A.K.MOHANTY, M.MOHANTY	219/2025
21	D-CONTC/23946/2025 CONTC/ /	DINESH KUMAR BARIK MP	RAMA KRISHNA BISOI	231/2025
22	D-CONTC/15452/2025 CONTC/1865/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD. MP	FINANCE CO.LTD.	232/2025
23	D-RVWPET/25117/2025 RVWPET/ /	DEBAKI PRADHAN MP	SOUBHAGYA KUMAR RATH	252/2025
24	D-RPFAM/26060/2025 RPFAM/ /	TRILOCHAN BEHERA MP	AMLAN SHAKTI PAUL	275/2025
25	D-RPFAM/9142/2025 RPFAM/76/2025	MALAYA PATRA MP	MANOJ KUMAR PANDA	276/2025
26	D-CMAPL/25775/2025	SEETARAM PRADHAN	KARUNAKAR GAYA	

	CMAPL/ /	MP		339/2025
27	D-MATA/27973/2024 MATA/244/2024	GIRIJA PRASAD JENA MP	ASHOK KUMAR BEHERA	344/2025
28	D-MATA/422/2023 MATA/422/2023	JYOTI SANKAR MAJHEE MP	SIDHARTH SHANKAR PADHY	345/2025
29	D-MATA/25840/2025 MATA/ /	AMIT SHARMA@AMIT KUMAR SHARMA MP	MAHES DAS	346/2025
30	D-MATA/25840/2025 MATA/ /	AMIT SHARMA@AMIT KUMAR SHARMA MP	MAHES DAS	347/2025
31	D-MATA/25948/2025 MATA/ /	B.HARI PATRO @ HARI PATRA MP	RAMDAS ACHARY	348/2025
32	D-MATA/25284/2025 MATA/ /	SANTANU JENA MP	MD. GOLAM MADANI	349/2025
33	D-MATA/25948/2025 MATA/ /	B.HARI PATRO @ HARI PATRA MP	RAMDAS ACHARY	350/2025
34	D-MATA/86/2020 MATA/86/2020	LIPSA SAHOO MP	BIBEKANANDA BHUYAN	351/2025
35	D-MATA/51/2023 MATA/51/2023	ELISA KHORA MP	TUKUNA KUMAR MISHRA	352/2025
36	D-CRLREV/18364/2025 CRLREV/ /	DEVI PRASAD BISWAL MP	GOPINATH MISHRA	489/2025
37	D-CRLREV/19278/2025 CRLREV/ /	JIRIMIYA PRAHAN @ PRADHAN MP	GOPINATH MISHRA	490/2025
38	D-CRLREV/136/2022 CRLREV/136/2022	JOGENDRA KUMAR BEHERA MP	ASHOK KUMAR BEHERA	491/2025
39	D-CRLREV/9801/2025 CRLREV/204/2025	RAJESH KUMAR SAHOO MP	JATINDRA KUMAR MOHAPATRA	492/2025
40	D-CRLREV/19339/2025 CRLREV/ /	SESHADEV SAHU MP	ASHOK KUMAR DAS	493/2025
41	D-CRLREV/19339/2025 CRLREV/ /	SESHADEV SAHU MP	ASHOK KUMAR DAS	494/2025
42	D-CRLREV/19339/2025 CRLREV/ /	SESHADEV SAHU MP	ASHOK KUMAR DAS	495/2025
43	D-CRLREV/19397/2025 CRLREV/ /	SUSANTA SETHY MP	MANAS KUMAR CHAND	496/2025
44	D-CRLREV/19397/2025 CRLREV/ /	SUSANTA SETHY MP	MANAS KUMAR CHAND	497/2025
45	D-CRLREV/265/2020 CRLREV/265/2020	SUBHENDU SUBHADUTTA DAS MP	SAUMENDRA KUMAR MOHAPATRA	498/2025
46	D-CRLREV/19330/2025 CRLREV/ /	DR DILBAG SINGH THAKUR @ THAKUR MP	DEBASHEENANDA	499/2025
47	D-FAO/3502/2025 FAO/39/2025	THE MANAGER LEGAL, M/S THE NEW INDIAN ASSURANCE CO. LTD., MP	CUTTACK	565/2025
48	D-FAO/3502/2025 FAO/39/2025	THE MANAGER LEGAL, M/S THE NEW INDIAN ASSURANCE CO. LTD., MP	CUTTACK	566/2025
49	D-FAO/3502/2025 FAO/39/2025	THE MANAGER LEGAL, M/S THE NEW INDIAN ASSURANCE CO. LTD., MP	CUTTACK	567/2025
50	D-FAO/25807/2025 FAO/ /	KAILASH NAYAK MP	SATYABAN SAHOO	568/2025
51	D-FAO/23892/2025 FAO/ /	LEGAL MANAGER, M/S. CHOLA MS GENERAL INSURANCE CO. LTD., MP	KHURDA	569/2025
52	D-FAO/23904/2025 FAO/295/2025	MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD., MP	KHORDHA	570/2025
53	D-FAO/23944/2025 FAO/ /	SR. LEGAL MANAGER, CHOLLA MS GENERAL INSURANCE CO. LTD., MP	BBSR	571/2025
54	D-FAO/14085/2025 FAO/203/2025	LEGAL OFFICER , M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., MP	KHURDA	572/2025
55	D-FAO/14079/2025 FAO/202/2025	THE LEGAL OFFICER, M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LIMITED MP		573/2025
56	D-FAO/25856/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	CUTTACK	574/2025
57	D-FAO/22995/2025 FAO/ /	AREA MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., MP	BBSR	575/2025

58	D-FAO/541/2019 FAO/541/2019	STATE OF ODISHA MP		576/2025
59	D-FAO/454/2017 FAO/454/2017	STATE OF ORISSA MP		577/2025
60	D-FAO/454/2017 FAO/454/2017	STATE OF ORISSA MP		578/2025
61	D-FAO/25925/2025 FAO/ /	MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSURANCE CO.LTD., BBSR MP		579/2025
62	D-FAO/21534/2025 FAO/256/2025	MANAGER LEGAL, (T.P. CLAIMS), D.O.I, M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK MP		580/2025
63	D-FAO/48352/2024 FAO/530/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., Bhubaneswar MP		581/2025
64	D-FAO/48352/2024 FAO/530/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., Bhubaneswar MP		582/2025
65	D-FAO/26068/2025 FAO/ /	MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., Bhubaneswar MP		583/2025
66	D-FAO/26106/2025 FAO/ /	SHIBA PRASAD SAHOO MP	DR. BINODA KUMAR MISHRA	584/2025
67	D-BLAPL/13103/2025 BLAPL/5801/2025	RAJAKISHOR SUNDARAY @ RAJAKISHOR SUNDARAY MP	REKHA SARAKTI PAUL	734/2025
68	D-BLAPL/2697/2025 BLAPL/1039/2025	SAIYAD JIYAHJUR RAHAMAN MP	SANJAY KUMAR PARIDA	735/2025
69	D-BLAPL/8266/2025 BLAPL/3174/2025	SANYASI @ SANA SAHOO MP	JUDHISTHIR SAHOO	736/2025
70	D-BLAPL/19532/2024 BLAPL/6838/2024	PARSURAM RAJNETH BHAI PAL MP	PRAFULLA RATH, SIDHARTH DAS, S.P. TRIPATHY, D. ACHARYA, SO	737/2025
71	D-BLAPL/15502/2025 BLAPL/5353/2025	KARUNAKAR GIRI MP	BHABANI SHANKAR DASPARIDA	738/2025
72	D-BLAPL/19411/2025 BLAPL/ /	SONU MANGRIA MP	PRANAY KUMAR MAHARAJ	739/2025
73	D-BLAPL/13403/2025 BLAPL/4738/2025	NARESH KUMAR AHIR MP		740/2025
74	D-BLAPL/19420/2025 BLAPL/ /	ABINASH NAIK MP	DEBENDRA KUMAR DHAR	741/2025
75	D-RSA/54833/2024 RSA/311/2025	PARESH RAY MP	PRAKASH RANJAN BARIK	878/2025
76	D-RSA/42715/2024 RSA/392/2024	NITYANANDA MOHAPATRA MP	NARAYAN PRASAD PARIJA	879/2025
77	D-RSA/42715/2024 RSA/392/2024	NITYANANDA MOHAPATRA MP	NARAYAN PRASAD PARIJA	880/2025
78	D-RSA/42715/2024 RSA/392/2024	NITYANANDA MOHAPATRA MP	NARAYAN PRASAD PARIJA	881/2025
79	D-RSA/40/2017 RSA/40/2017	PARSURAM PATRA MP	M/S.SAMIR KU.MISHRA	882/2025
80	D-RSA/40/2017 RSA/40/2017	PARSURAM PATRA MP	M/S.SAMIR KU.MISHRA	883/2025
81	D-RSA/40/2017 RSA/40/2017	PARSURAM PATRA MP	M/S.SAMIR KU.MISHRA	884/2025
82	D-RSA/9894/2024 RSA/63/2024	ANJANA SAHU MP	MAHESWAR MOHANTY	885/2025
83	D-RSA/9894/2024 RSA/63/2024	ANJANA SAHU MP	MAHESWAR MOHANTY	886/2025
84	D-RSA/25945/2025 RSA/ /	SIVA SANKAR CHANDA MP	SANJAY KUMAR PRADHAN	887/2025
85	D-RSA/31/2023 RSA/31/2023	BATAKRUSHNA SAHOO MP	M/S.SITAKANTA RATH, D.K.NAYAK	888/2025
86	D-RSA/49568/2024 RSA/445/2024	BHUBANESWAR SAHU MP	SUSANTA KUMAR DASH	889/2025
87	D-CMP/25770/2025 CMP/ /	KANUNAKAR PANDA MP	VIVEKANANDA JENA	947/2025
88	D-CMP/23116/2025 CMP/852/2025	MANINDRA KUMAR PANI MP	APARESH BHOI	948/2025
89	D-CMP/25898/2025	RAMESH CHANDRA SUTAR	DWARIKA PRASAD MOHANTY	

	CMP/ /	MP		949/2025
90	D-CMP/25916/2025	GANGADHAR MOHANTY	AJIT CH MOHAPATRA	
	CMP/ /	MP		950/2025
91	D-CMP/25922/2025	SONU AGRAWAL	UPENDRA KUMAR SAMAL	
	CMP/ /	MP		951/2025
92	D-CMP/20694/2025	ABULI SAMAL		
	CMP/797/2025	MP		952/2025
93	D-CMP/220/2020	SURESH CHANDRA GIRI	SAMIR KUMAR MISHRA	
	CMP/220/2020	MP		953/2025
94	D-CMP/25965/2025	PUSPARANI PRADHAN	AKSHAYA KUMAR SAHOO	
	CMP/ /	MP		954/2025
95	D-CMP/21710/2025	BABAR KHAN	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		955/2025
96	D-CMP/26019/2025	SANJAY KUMAR SAHOO	ASHOK KUMAR MOHAPATRA	
	CMP/ /	MP		956/2025
97	D-CMP/26019/2025	SANJAY KUMAR SAHOO	ASHOK KUMAR MOHAPATRA	
	CMP/ /	MP		957/2025
98	D-CMP/26026/2025	HARYANA @ HARIYANA NAGRIK SANGHRAMESH KUMAR AGRAWAL		
	CMP/ /	MP		958/2025
99	D-CMP/26045/2025	USHAMANI JENA	DEBASISH SAMAL	
	CMP/ /	MP		959/2025
100	D-CMP/22915/2025	KSHIRA NAIK	JIBAN RANJAN DASH	
	CMP/ /	MP		960/2025
101	D-ABLAPL/9641/2025	RAJU @ TILAK BHUSAN NAIK		
	ABLAPL/3699/2025	MP		1219/2025
102	D-ABLAPL/14576/2023	BRAJA SUNDAR DAS @ BRAJA		
	ABLAPL/14576/2023	MP		1220/2025
103	D-ABLAPL/7808/2025	SIDHANTA JENA		
	ABLAPL/3857/2025	MP		1221/2025
104	D-ABLAPL/24027/2024	PINTU NAYAK	SANJIB KUMAR BHANJADEO, M/S Manoranjan Das , H.Baral , SK Subudh	
	ABLAPL/8772/2024	MP		1222/2025
105	D-ABLAPL/10400/2023	SARAT KUMAR NANDA		
	ABLAPL/10400/2023	MP		1223/2025
106	D-ABLAPL/1135/2025	LIPU @ DEBASIS NAYAK		
	ABLAPL/634/2025	MP		1224/2025
107	D-ABLAPL/37237/2024	SUBRAT MALLIK @ KANHA		
	ABLAPL/14313/2024	MP		1225/2025
108	D-ABLAPL/9689/2023	HITANSHU BHUSAN BALA		
	ABLAPL/9689/2023	MP		1226/2025
109	D-ABLAPL/27097/2024	JITU BALIARSINGH @ JITENDRA BALIARSINGH	SANJIB KUMAR BHANJADEO	
	ABLAPL/10652/2024	MP		1227/2025
110	D-ABLAPL/17679/2025	PANCHANANA BISWAL		
	ABLAPL/7060/2025	MP		1228/2025
111	D-ABLAPL/10318/2025	GHANASHYAM MUDI		
	ABLAPL/4035/2025	MP		1229/2025
112	D-ABLAPL/15840/2025	MAMATA DAS @ MATA		
	ABLAPL/6647/2025	MP		1230/2025
113	D-CRLMC/6958/2025	PRASANTA BEHERA		
	CRLMC/987/2025	MP		1628/2025
114	D-CRLMC/18663/2025	KULU DAS @ BIBHUDATTA DAS	SIDDHANT SARANGI	
	CRLMC/ /	MP		1629/2025
115	D-CRLMC/19254/2025	SANJAY SINGHA	SARADA PRASAD DASH	
	CRLMC/ /	MP		1630/2025
116	D-CRLMC/19243/2025	RADHAKANT PARIDA @ RADHAKANTA PARIDA	PARIDARANJAN DEO	
	CRLMC/ /	MP		1631/2025
117	D-CRLMC/19272/2025	JEETENDRA KUMAR MISHRA	ANUP KUMAR PATTNAIK	
	CRLMC/ /	MP		1632/2025
118	D-CRLMC/19284/2025	GITANJALI MAHAPATRA	TRILOCHAN NANDA	
	CRLMC/ /	MP		1633/2025
119	D-CRLMC/18812/2024	SUBHASHREE MOHAPATRA	AMIYA KUMAR TARAI	
	CRLMC/2564/2024	MP		1634/2025
120	D-CRLMC/19298/2025	SAKIL KHAN @ BABOO @ TANI	AKSHAYA KUMAR JENA	
	CRLMC/ /	MP		1635/2025

121	D-CRLMC/19308/2025 CRLMC/ /	UGRASENA JENA MP	LINGARAJ SARANGI	1636/2025
122	D-CRLMC/19324/2025 CRLMC/ /	PREMASILA BHUYAN MP	ADYASIDHI MISHRA	1637/2025
123	D-CRLMC/19353/2025 CRLMC/ /	DR. SANJIT MOHAPATRA MP	PRAVASH CHANDRA JENA	1638/2025
124	D-CRLMC/11726/2025 CRLMC/1526/2025	SUKURI DORA MP		1639/2025
125	D-CRLMC/18308/2025 CRLMC/2237/2025	RATIKANTA ROUT MP	SATYA RANJAN MULIA	1640/2025
126	D-CRLMC/19417/2025 CRLMC/ /	KAILASH CHANDRA GHOSE MP	BASANTA KUMAR DAS	1641/2025
127	D-CRLMC/19461/2025 CRLMC/ /	SANJIB PATRY MP	SHIVSANKAR MOHANTY	1642/2025
128	D-CRLMC/19462/2025 CRLMC/ /	PRANAYA KUMAR MANTRY MP	DEBASNAN DAS	1643/2025
129	D-CRLMC/15069/2025 CRLMC/1902/2025	PRASANTA PATRA@PANDABA MP		1644/2025
130	D-CRLMC/19487/2025 CRLMC/ /	TRUPTI RANJAN DAS MP	SARADA DASH	1645/2025
131	D-CRLMC/15072/2025 CRLMC/1910/2025	AMIT MOHANTY MP		1646/2025
132	D-CRLMC/15066/2025 CRLMC/1903/2025	SRIHARI BISWAL MP		1647/2025
133	D-CRLMC/19506/2025 CRLMC/ /	SABITA SAHOO MP	BRUNDABAN ROUT	1648/2025
134	D-CRLMC/19519/2025 CRLMC/ /	ANIL KUMAR SAHU @ ANIL SAHU MP	DILIP KUMAR MISRA	1649/2025
135	D-CRLMC/19520/2025 CRLMC/ /	M. MADHUSUDAN REDDY @ MANOHAR MP	REDDY KUMAR MOHANTY	1650/2025
136	D-CRLMC/19526/2025 CRLMC/ /	BEDABYAS MISHRA MP	KOUSIK ANANDA GURU	1651/2025
137	D-CRLMC/19527/2025 CRLMC/ /	M. MADHUSUDAN REDDY @ MANOHAR MP	REDDY KUMAR MOHANTY	1652/2025
138	D-MACA/8222/2025 MACA/321/2025	THE DIVISIONAL MANAGER,(LEGAL) M/S. ORIENTAL INSURANCE CO. LTD.,BBSR MP		1672/2025
139	D-MACA/140/2020 MACA/140/2020	KUNI MOHAPATRA MP	BINAYAK PRASAD MOHANTY	1673/2025
140	D-MACA/140/2020 MACA/140/2020	KUNI MOHAPATRA MP	BINAYAK PRASAD MOHANTY	1674/2025
141	D-MACA/22993/2025 MACA/ /	MINAKHI PARIDA MP	JEEVANJYOTI MOHANTY	1675/2025
142	D-MACA/54102/2024 MACA/166/2025	D.M., THE LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. MP		1676/2025
143	D-MACA/54102/2024 MACA/166/2025	D.M., THE LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. MP		1677/2025
144	D-MACA/25845/2025 MACA/ /	SUSANTA KUMAR SAHU @ SUSANTA KUMAR MP	MISHRA SARAYAN RATH	1678/2025
145	D-MACA/25845/2025 MACA/ /	SUSANTA KUMAR SAHU @ SUSANTA KUMAR MP	MISHRA SARAYAN RATH	1679/2025
146	D-MACA/25869/2025 MACA/ /	PUSPALATA DAS MP	PRADEEP KUMAR MISHRA	1680/2025
147	D-MACA/54913/2024 MACA/41/2025	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD. MP	SOMNATH CHAUDHARY	1681/2025
148	D-MACA/54913/2024 MACA/41/2025	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD. MP	MRS. NEELAM PATNAIK, S. DAS. M/S PRADEEP KU. MISHRA, M. DAS.	1682/2025
149	D-MACA/22300/2025 MACA/ /	AJAY KUMAR BEHERA MP	DEBASISH PATNAIK	1683/2025
150	D-MACA/22301/2025 MACA/ /	BRAHMANANDA DASH MP	DEBASISH PATNAIK	1684/2025
151	D-MACA/23523/2025 MACA/ /	NATIONAL INSURANCE CO. LTD.,ANGUL SUBRAT SATPATHY MP		1685/2025
152	D-MACA/23533/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK MP	SUBRAT SATPATHY	

	MACA/ /	MP		1686/2025
153	D-MACA/23004/2025	THE SR. D.M, NATIONAL INSURANCE CO.LTD., CUSTOMER SATPATHY		
	MACA/ /	MP		1687/2025
154	D-MACA/25883/2025	GYANARANJAN BEHERA @ KALIA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1688/2025
155	D-MACA/25880/2025	RAJAT KUMAR NANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1689/2025
156	D-MACA/25887/2025	SUMANTA PRADHAN @ HEMANTA PRADHAN, HADEEHEKAWAR KUSHRA PRADHAN		
	MACA/ /	MP		1690/2025
157	D-MACA/25893/2025	RAKESH KUMAR DAS	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1691/2025
158	D-MACA/25899/2025	PRATIMA BASTIA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1692/2025
159	D-MACA/25902/2025	GHANSYAM PRUSTY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1693/2025
160	D-MACA/25906/2025	DEEPALI MISHRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1694/2025
161	D-MACA/25908/2025	PRADEEP NAYAK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1695/2025
162	D-MACA/25914/2025	D.M., NATIONAL INSURANCE CO.LTD., CUSTOMER SATPATHY		
	MACA/ /	MP		1696/2025
163	D-MACA/165/2020	PABITRA MOHAN SWAIN	K.C.NAYAK	
	MACA/165/2020	MP		1698/2025
164	D-MACA/543/2023	R.M., M/S.ORIENTAL INSURANCE COMPANY, ADITI DALI KHAN		
	MACA/543/2023	MP		1699/2025
165	D-MACA/26039/2025	D.M., NEW INDIA ASSURANCE CO. LTD., CUSTOMER DALI KHAN		
	MACA/ /	MP		1700/2025
166	D-MACA/25931/2025	JEMAMANI BARIK	JAGABANDHU SAHU	
	MACA/ /	MP		1701/2025
167	D-MACA/25931/2025	JEMAMANI BARIK	JAGABANDHU SAHU	
	MACA/ /	MP		1702/2025
168	D-MACA/25935/2025	RADHESHYAM BISI	JAGABANDHU SAHU	
	MACA/ /	MP		1703/2025
169	D-MACA/25935/2025	RADHESHYAM BISI	JAGABANDHU SAHU	
	MACA/ /	MP		1704/2025
170	D-MACA/21823/2025	THE MANAGER (LEGAL), M/S. ORIENTAL GENERAL INSURANCE COMPANY LIMITED,KHURDA		
	MACA/709/2025	MP		1705/2025
171	D-MACA/26075/2025	D.M.,M/S. UNITED INDIA INSURANCE CO. SODINI THAKUR		
	MACA/ /	MP		1706/2025
172	D-CRLA/827/2023	TUPA @ TAPAN KUMAR MURMU	DIPAK RANJAN MISHRA	
	CRLA/827/2023	MP		1725/2025
173	D-CRLA/19274/2025	SANJAY KUMAR SAHOO	DEBA PRASAD DAS	
	CRLA/ /	MP		1726/2025
174	D-CRLA/19274/2025	SANJAY KUMAR SAHOO	DEBA PRASAD DAS	
	CRLA/ /	MP		1727/2025
175	D-CRLA/19251/2025	GUDDU RAJBHAR	RAJENDRA NARAYAN ROUT	
	CRLA/ /	MP		1728/2025
176	D-CRLA/19251/2025	GUDDU RAJBHAR	RAJENDRA NARAYAN ROUT	
	CRLA/ /	MP		1729/2025
177	D-CRLA/103/2019	ANDRIYA MAJHI	M/S. PABITRA KUMAR PAIK, BISWARANJAN DAS, (M/S.MAHENDRA	
	CRLA/103/2019	MP		1730/2025
178	D-CRLA/104/2016	SADAN SINGH GAGARIA	M/S.L.BHUYAN	
	CRLA/104/2016	MP		1731/2025
179	D-CRLA/18664/2025	SHAIK SAMIM	RAMANI KANTA PATTANAIAK	
	CRLA/ /	MP		1733/2025
180	D-CRLA/18664/2025	SHAIK SAMIM	RAMANI KANTA PATTANAIAK	
	CRLA/ /	MP		1734/2025
181	D-CRLA/1120/2022	MURALIDHAR KHILLAR		
	CRLA/1120/2022	MP		1735/2025
182	D-CRLA/407/2014	GUNANIDHI JENA@GUNIA	M/S.BRAJABANDHU BISWAL	
	CRLA/407/2014	MP		1736/2025
183	D-CRLA/20973/2024	ASHISH KUMAR PANDA	KASHINATH PATTANAIAK	
	CRLA/817/2024	MP		1737/2025

184	D-CRLA/495/2017 CRLA/495/2017	NARESH CHANDRA SINGH@PINTU@PENTAL MP		1738/2025
185	D-CRLA/88/2019 CRLA/88/2019	BUDU@SARAT@SARAT KUMAR SWAIN MP	DEBI PRASAD DHAL	1739/2025
186	D-CRLA/19368/2025 CRLA/ /	KHETRAPAL PADHAN MP	KRANTI PRABHA MUKHI	1740/2025
187	D-CRLA/19368/2025 CRLA/ /	KHETRAPAL PADHAN MP	KRANTI PRABHA MUKHI	1741/2025
188	D-CRLA/19343/2025 CRLA/ /	BARUNA BHOI MP	ASUTOSH TRIPATHY	1742/2025
189	D-CRLA/19346/2025 CRLA/ /	SAROJ KUMAR SAHU MP	ASUTOSH TRIPATHY	1743/2025
190	D-CRLA/19346/2025 CRLA/ /	SAROJ KUMAR SAHU MP	ASUTOSH TRIPATHY	1744/2025
191	D-CRLA/19435/2025 CRLA/ /	JOGENDRA BEHERA MP	KISHOR SWAIN	1745/2025
192	D-CRLA/19435/2025 CRLA/ /	JOGENDRA BEHERA MP	KISHOR SWAIN	1746/2025
193	D-CRLA/19435/2025 CRLA/ /	JOGENDRA BEHERA MP	KISHOR SWAIN	1747/2025
194	D-CRLA/501/2008 CRLA/501/2008	SATRUGHNA MAJHI MP	M/S.AMAR KU.MOHANTY,M/S.S.K.ZAFARULLA,J.KAMILA,	1748/2025
195	D-CRLA/19480/2025 CRLA/ /	KARNIEL DALABEHERA MP	SUCHIT KUMAR NAYAK	1749/2025
196	D-CRLA/19480/2025 CRLA/ /	KARNIEL DALABEHERA MP	SUCHIT KUMAR NAYAK	1750/2025
197	D-CRLA/19525/2025 CRLA/ /	GOURA NAIK MP	JAYADEBA BEHERA	1751/2025
198	D-CRLA/19525/2025 CRLA/ /	GOURA NAIK MP	JAYADEBA BEHERA	1752/2025
199	D-CRLA/19525/2025 CRLA/ /	GOURA NAIK MP	JAYADEBA BEHERA	1753/2025
200	D-WA/2403/2023 WA/2403/2023	UTKAL UNIVERISTY MP	DAYANANDA MOHAPATRA	2986/2025
201	D-WA/2627/2023 WA/2627/2023	VICE CHANCELLOR,UTKAL UNIVERSITY, MP	DAYANANDA PATTANAYAK	2987/2025
202	D-WA/1783/2025 WA/229/2025	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2988/2025
203	D-WA/25892/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2989/2025
204	D-WA/25892/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2990/2025
205	D-WA/25892/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2991/2025
206	D-WA/25895/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2992/2025
207	D-WA/25895/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2993/2025
208	D-WA/25895/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2994/2025
209	D-WA/25904/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2995/2025
210	D-WA/25904/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2996/2025
211	D-WA/25904/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2997/2025
212	D-WA/25936/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2998/2025
213	D-WA/25936/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2999/2025
214	D-WA/25936/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3000/2025
215	D-WA/25937/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	

216	WA/ / D-WA/25937/2025	MP STATE OF ODISHA	AISHWARYA DASH,A.S.C	3001/2025
217	WA/ / D-WA/25937/2025	MP STATE OF ODISHA	AISHWARYA DASH,A.S.C	3002/2025
218	WA/ / D-WA/26037/2025	MP M/S.AA ESS TRADELINKS PVT.LTD.	DIPAK KUMAR DEY	3003/2025
219	WA/ / D-WP(C)/31053/2022	MP RATIRANJAN SAHOO	NALINI KANTA DASH	3004/2025
220	WP(C)/31053/2022 D-WP(C)/23116/2023	MP RATIRANJAN SAHOO	NALINI KANTA DASH	10743/2025
221	WP(C)/23116/2023 D-WP(C)/22771/2025	MP RAJA YADAV	SARADA PRASAD DASH	10744/2025
222	WP(C)/ / D-WP(C)/7639/2022	MP BIBHU PRASAD DALAI	DEVASHIS PANDA	10745/2025
223	WP(C)/7639/2022 D-WP(C)/20159/2025	MP SANKAR MALLIK	JEEVANJYOTI MOHANTY	10746/2025
224	WP(C)/14869/2025 D-WP(C)/25768/2025	MP SUSANTA KUMAR MOHANTY	BISWAJIT MOHAPATRA	10747/2025
225	WP(C)/17830/2025 D-WP(C)/25098/2025	MP BIRENDRA KUMAR PADHI	ASHIS KUMAR MISHRA	10748/2025
226	WP(C)/17333/2025 D-WP(C)/25777/2025	MP PRIYANSHI BIHARI	SAMEER KUMAR DAS	10749/2025
227	WP(C)/17756/2025 D-WP(C)/9144/2024	MP PRADIPTA KUMAR DAS		10750/2025
228	WP(C)/4890/2024 D-WP(C)/25778/2025	MP MADHUSMITA PRIYADARSHINI BEHERA	SAMEER KUMAR DAS	10751/2025
229	WP(C)/17759/2025 D-WP(C)/9146/2024	MP ASHOK KUMAR DAS		10752/2025
230	WP(C)/5006/2024 D-WP(C)/9142/2024	MP BIJAY KUMAR MAJHI		10753/2025
231	WP(C)/4789/2024 D-WP(C)/25789/2025	MP SWALEHA AHEMMED	SAROJ KUMAR PADHY	10754/2025
232	WP(C)/ / D-WP(C)/4498/2024	MP SAROJINI MISHRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	10755/2025
233	WP(C)/3179/2024 D-WP(C)/38354/2023	MP KRUSHNA CHANDRA BEHERA	SANDHYARANI PANI	10756/2025
234	WP(C)/38354/2023 D-WP(C)/14471/2025	MP AROOP KUMAR DEO	M/S. PRASANNA KUMAR NANDA	10757/2025
235	WP(C)/10157/2025 D-WP(C)/24912/2025	MP SUBHRAPRIYADARSINI ROUT		10758/2025
236	WP(C)/17207/2025 D-WP(C)/25780/2025	MP PRAVASH KUMAR PARIDA	DEEPAK KUMAR MOHAPATRA	10759/2025
237	WP(C)/ / D-WP(C)/25809/2025	MP BABITA SAHOO	SUKANTA KUMAR MISHRA	10760/2025
238	WP(C)/17831/2025 D-WP(C)/25810/2025	MP HARA DIGAL	TRILOCHAN NANDA	10761/2025
239	WP(C)/ / D-WP(C)/21717/2013	MP JAHUR UDDIN KHAN		10762/2025
240	WP(C)/21717/2013 D-WP(C)/25814/2025	MP KANHU CHARAN DIGAL	TRILOCHAN NANDA	10763/2025
241	WP(C)/ / D-WP(C)/13762/2025	MP M/S. PATIL RAIL INFRASTRUCTURE PVT.	PRADYUMN KUMAR RATH (SR. ADV.), ALOK KUMAR MOHAPATRA	10764/2025
242	WP(C)/10044/2025 D-WP(C)/17974/2025	MP M/S. PATIL RAIL INFRASTRUCTURE PVT.	ATUL KUMAR MOHAPATRA	10765/2025
243	WP(C)/12961/2025 D-WP(C)/25815/2025	MP PRASANTA KUMAR BASA	SUKANTA KUMAR MISHRA	10766/2025
244	WP(C)/ / D-WP(C)/25783/2025	MP HEMANTA KUMAR BISWAL	DEEPAK KUMAR MOHAPATRA	10767/2025
245	WP(C)/ / D-WP(C)/25759/2025	MP K.RABI	HIMANSHU SEKHAR MISHRA	10768/2025
246	WP(C)/ / D-WP(C)/25827/2025	MP GOLDENLAND DEVELOPERS LTD., NEW DELHI	SOHINI JYOTI BISWAL	10769/2025
	WP(C)/17834/2025	MP		10770/2025

247	D-WP(C)/25838/2025 WP(C)/ /	DAMAYANTI JENA MP	ARUN KUMAR PATRA	10771/2025
248	D-WP(C)/25842/2025 WP(C)/ /	GOPAL JENA MP	GOPINATH MISHRA	10772/2025
249	D-WP(C)/15544/2018 WP(C)/15544/2018	SANTANU DHURUA MP	SANJIT MOHANTY(SR.ADV)	10773/2025
250	D-WP(C)/25844/2025 WP(C)/ /	KANHU CHARAN RANA MP	PRATYUSHA NAIDU	10774/2025
251	D-WP(C)/25847/2025 WP(C)/ /	FOUR FRIENDS BEVERAGES, PURI MP	SAIBRATA RATH	10775/2025
252	D-WP(C)/25849/2025 WP(C)/ /	SWALEHA AHEMMED MP	SAROJ KUMAR PADHY	10776/2025
253	D-WP(C)/25848/2025 WP(C)/ /	KANAKLATA NAYAK MP	UPENDRA KUMAR SAMAL	10777/2025
254	D-WP(C)/25851/2025 WP(C)/ /	FOUR FRIENDS BEVERAGES, PURI MP	SAIBRATA RATH	10778/2025
255	D-WP(C)/25795/2025 WP(C)/ /	SMRUTI RANJAN MOHAPATRA MP	DEEPAK KUMAR MOHAPATRA	10779/2025
256	D-WP(C)/25862/2025 WP(C)/ /	MANJAY KUMAR MP	TRILOCHAN NANDA	10780/2025
257	D-WP(C)/25866/2025 WP(C)/ /	PRAMOD SAH MP	TRILOCHAN NANDA	10781/2025
258	D-WP(C)/25871/2025 WP(C)/ /	SUNITA PANDA MP	SANGRAM JENA	10782/2025
259	D-WP(C)/25798/2025 WP(C)/ /	AJAYA KUMAR NAYAK MP	DEEPAK KUMAR MOHAPATRA	10783/2025
260	D-WP(C)/25875/2025 WP(C)/ /	PRAMOD KUMAR PANDA MP	PRAVASH CHANDRA JENA	10784/2025
261	D-WP(C)/25874/2025 WP(C)/ /	BIDYASMITA MAHALIK MP	PRAVASH CHANDRA JENA	10785/2025
262	D-WP(C)/16026/2025 WP(C)/10923/2025	RANJITA DAS MP	SAROJ KUMAR PADHY	10786/2025
263	D-WP(C)/13010/2025 WP(C)/9277/2025	RINKI PRUSTY MP	LAXMIKANTA MOHANTY	10787/2025
264	D-WP(C)/13010/2025 WP(C)/9277/2025	RINKI PRUSTY MP	LAXMIKANTA MOHANTY	10788/2025
265	D-WP(C)/25878/2025 WP(C)/ /	PRABHAKAR PRADHAN MP	BHABANI PRASAD MOHANTY	10789/2025
266	D-WP(C)/25799/2025 WP(C)/17812/2025	DHIRENDRA NATH MALLICK MP	APARESH BHOI	10790/2025
267	D-WP(C)/25881/2025 WP(C)/ /	BHAGABAN KHARA MP	BHABANI PRASAD MOHANTY	10791/2025
268	D-WP(C)/25885/2025 WP(C)/ /	M/S. SABITRI RS CONSTRUCTION, JAJPURSOMANATH MP	MISHRA	10792/2025
269	D-WP(C)/25800/2025 WP(C)/17813/2025	KAMAL KUMAR GANDHI MP	APARESH BHOI	10793/2025
270	D-WP(C)/25897/2025 WP(C)/ /	BISWANATH BEHERA MP	SUVENDU KUMAR SETHI	10794/2025
271	D-WP(C)/25901/2025 WP(C)/ /	MANJULATA DAS MP	PARSURAM PANDA	10795/2025
272	D-WP(C)/25903/2025 WP(C)/ /	M/S.REGULATED MARKET COMMITTEE, ATALBI RAHOKOMBALPUR MP		10796/2025
273	D-WP(C)/25805/2025 WP(C)/17811/2025	BISWAJIT DEY MP	APARESH BHOI	10797/2025
274	D-WP(C)/25909/2025 WP(C)/ /	MANAS RANJAN BEHERA MP	RABINARAYAN MISHRA	10798/2025
275	D-WP(C)/25912/2025 WP(C)/ /	JITEN BEHERA MP	PRAVAT KUMAR NAYAK	10799/2025
276	D-WP(C)/25917/2025 WP(C)/ /	PARSURAM DAS MP	RAGHUNATH DAS MOHAPATRA	10800/2025
277	D-WP(C)/25921/2025 WP(C)/ /	RANJAN KUMAR SINGH MP	MAHESWAR MOHANTY	10801/2025
278	D-WP(C)/25702/2025	LALIT BISWAL	ALOK KUMAR PANDA	

	WP(C)/17754/2025	MP		10802/2025
279	D-WP(C)/25930/2025 WP(C)/ /	DURMAN MUDULI MP	BHABANI PRASAD MOHANTY	10803/2025
280	D-WP(C)/3812/2025 WP(C)/4773/2025	PRADEEP KISHORE SWAIN MP	RABINDRANATH PAL	10804/2025
281	D-WP(C)/25947/2025 WP(C)/ /	M/S HEAVEN CONSTRUCTION AND PROMOTERS, MP	SHUBRATA ANAIK	10805/2025
282	D-WP(C)/25947/2025 WP(C)/ /	M/S HEAVEN CONSTRUCTION AND PROMOTERS, MP	SHUBRATA ANAIK	10806/2025
283	D-WP(C)/14626/2025 WP(C)/10105/2025	KABITANJALI MUND MP	SAROJ KUMAR PADHY	10807/2025
284	D-WP(C)/25950/2025 WP(C)/ /	BANCHANIDHI MOHARANA MP	JAGAJIT PANDA	10808/2025
285	D-WP(C)/25953/2025 WP(C)/ /	DURGA PRASAD DAS MP	DR.PURUSOTTAM CHULI	10809/2025
286	D-WP(C)/15813/2025 WP(C)/13184/2025	PREMANAND NAG MP	ASHOK KUMAR PARIDA	10810/2025
287	D-WP(C)/25958/2025 WP(C)/ /	SAHASPUR GRAM PANCHAYAT, BHADRAMPUR, MP	MD. GOLAM MADANI	10811/2025
288	D-WP(C)/22184/2025 WP(C)/15294/2025	BHIMSEN SABAR MP	SUMIT KUMAR MOHANTY	10812/2025
289	D-WP(C)/25961/2025 WP(C)/ /	GADADHAR PATRA MP	NIRANJAN LENKA	10813/2025
290	D-WP(C)/25957/2025 WP(C)/ /	SAROJ KUMAR SAHOO MP	SANTOSH KUMAR SAMANTARAY	10814/2025
291	D-WP(C)/25962/2025 WP(C)/ /	DINESH KUMAR PRADHAN MP	MANOJ KUMAR PANDA	10815/2025
292	D-WP(C)/25963/2025 WP(C)/ /	AKSHYA KUMAR BEHERA MP	RANJAN KUMAR NAYAK	10816/2025
293	D-WP(C)/25968/2025 WP(C)/ /	GAYADHAR SAMAL MP	SAMARENDRA MOHANTY	10817/2025
294	D-WP(C)/21396/2025 WP(C)/17305/2025	SABITA MALLA MP	BISWAJIT PASAYAT	10818/2025
295	D-WP(C)/20684/2025 WP(C)/15572/2025	SK.AFJAL ALI MP	AKSHAYA KUMAR JENA	10819/2025
296	D-WP(C)/25990/2025 WP(C)/ /	CUTTACK MUNICIPAL CORPORATION MP	PRONOY MOHANTY	10820/2025
297	D-WP(C)/25926/2025 WP(C)/ /	SOUMYA RANJAN SWAIN MP	ATUL TRIPATHY	10821/2025
298	D-WP(C)/25994/2025 WP(C)/ /	UMESH CHANDRA PATTANAYAK @ PATTANAYAK, MP	SOUKRYA MISHRA	10822/2025
299	D-WP(C)/7746/2025 WP(C)/5910/2025	SANDEEP DASH MP	BHARAT JALLI	10823/2025
300	D-WP(C)/23167/2025 WP(C)/15994/2025	BIPINI KUMAR NAYAK MP	HRUDANANDA MOHAPATRA	10824/2025
301	D-WP(C)/26009/2025 WP(C)/ /	BIJAY KUMAR SAHOO MP	RUDRA NARAYAN PARIJA	10825/2025
302	D-WP(C)/26010/2025 WP(C)/ /	DR. SARASWAT SAHOO MP	BISWABIHARI MOHANTY	10826/2025
303	D-WP(C)/26014/2025 WP(C)/ /	DR. BISWABAHANU SAMANTASINGHARABISWABIHARI MOHANTY MP	BISWABIHARI MOHANTY	10827/2025
304	D-WP(C)/10189/2012 WP(C)/10189/2012	SIDDHARTH SEN MP	MR.SHYAMANANDA MOHAPATRA	10828/2025
305	D-WP(C)/26020/2025 WP(C)/ /	THE LEGAL MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY, MP	OSL TOWER, CUTTACK	10829/2025
306	D-WP(C)/26022/2025 WP(C)/ /	BISWABANDITA SWAIN MP	BAIDHAR SAHOO	10830/2025
307	D-WP(C)/21767/2025 WP(C)/15046/2025	BIBUDHENDU PATNAIK MP		10831/2025
308	D-WP(C)/50695/2024 WP(C)/30830/2024	GANESH PRASAD MANDAL MP		10832/2025
309	D-WP(C)/25812/2025 WP(C)/ /	MANOJ DIGAL MP	TRILOCHAN NANDA	10833/2025

310	D-WP(C)/26033/2025 WP(C)/ /	M/S VISHAL INDUSTRIES MP	BHABANI PRASAD MOHANTY	10834/2025
311	D-WP(C)/28252/2011 WP(C)/28252/2011	MAITREE SANSAD MP	M/S.S.K.DAS, M.K.DAS	10835/2025
312	D-WP(C)/22105/2025 WP(C)/15370/2025	REENA NAIK MP	SARTHAK MISHRA	10836/2025
313	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	10837/2025
314	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	10838/2025
315	D-WP(C)/26049/2025 WP(C)/ /	DEBABRATA SEN MP	DEEPALI MAHAPATRA	10839/2025
316	D-WP(C)/2089/2025 WP(C)/2054/2025	KEDAR NAYAK MP	BIRAJA PRASANNA DAS	10840/2025
317	D-WP(C)/26051/2025 WP(C)/ /	TANAY KUMAR NANDI MP	LAXMIKANTA MOHANTY	10841/2025
318	D-WP(C)/26053/2025 WP(C)/ /	JITENDRA ROURAY MP	MAHENDRA KUMAR PRADHAN	10842/2025
319	D-WP(C)/26054/2025 WP(C)/ /	M/S. GURUDEV HOSPITAL, BERHAMPUR, MP	ONPAM MAHAPATRA	10843/2025
320	D-WP(C)/21743/2025 WP(C)/16119/2025	MAHENDRA KUMAR MAHANTA MP	JAGAMOHAN PATTANAIK	10844/2025
321	D-WP(C)/36207/2024 WP(C)/22280/2024	SARASHA KUMARI PARIDA MP		10845/2025
322	D-WP(C)/23718/2025 WP(C)/16722/2025	DR. SADANANDA NAYAK MP		10846/2025
323	D-WP(C)/26030/2025 WP(C)/ /	MAHENDRA KUMAR MAHANTA MP	JAGAMOHAN PATTANAIK	10847/2025
324	D-WP(C)/26066/2025 WP(C)/ /	TRILOCHAN NAYAK MP	BRAHMANANDA TRIPATHY	10848/2025
325	D-WP(C)/27945/2022 WP(C)/27945/2022	PRADIP KUMAR MALLICK MP	PRAFULLA KUMAR RATH	10849/2025
326	D-WP(C)/24250/2025 WP(C)/17340/2025	SUSHANTA KUMAR DWARI MP	SANDHYARANI PANI	10850/2025
327	D-WP(C)/26069/2025 WP(C)/ /	MANAGOBINDA SETHI MP	AKSHAYA KUMAR JENA	10851/2025
328	D-WP(C)/14524/2025 WP(C)/10320/2025	ABHIMANYU ROUT MP	MANOJ KUMAR MOHANTY	10852/2025
329	D-WP(C)/18684/2025 WP(C)/13589/2025	PRIYAMBADA SAMAL MP	SANDHYARANI PANI	10853/2025
330	D-WP(C)/26073/2025 WP(C)/ /	LOBHAMANI DEI MP	AKSHAYA KUMAR JENA	10854/2025
331	D-WP(C)/14740/2010 WP(C)/14740/2010	RATNAKAR MOHAPATRA MP	SWARUP KUMAR PATNAIK	10855/2025
332	D-WP(C)/14739/2010 WP(C)/14739/2010	RATNAKAR MOHAPATRA MP	SWARUP KUMAR PATNAIK	10856/2025
333	D-WP(C)/26077/2025 WP(C)/ /	PARSURAM JENA MP	AKSHAYA KUMAR JENA	10857/2025
334	D-WP(C)/26079/2025 WP(C)/ /	MANORAMA MOHARANA MP	BRUNDABAN ROUT	10858/2025
335	D-WP(C)/26044/2025 WP(C)/ /	M/S ARS INFRATECH PARADEEP MP	GAJENDRANATH ROUT	10859/2025
336	D-WP(C)/26081/2025 WP(C)/ /	DEBENDRANATH DAS MP	ADYASIDHI MISHRA	10860/2025
337	D-WP(C)/26086/2025 WP(C)/ /	AKSHYA @ AKSHYA MISHRA MP	DIPANKAR ACHARYA	10861/2025
338	D-WP(C)/26091/2025 WP(C)/ /	DRIEMS UNIVERSITY MP	SHASHI BHUSAN JENA	10862/2025
339	D-WP(C)/26082/2025 WP(C)/ /	TRILOCHAN NAYAK MP	ARUN KUMAR MISHRA 2	10863/2025
340	D-WP(C)/26099/2025 WP(C)/ /	SRIKRISHNA ESTATE AND CONSTRUCTION MP	OMANSHU BASTI NAIK	10864/2025
341	D-WP(C)/26093/2025	VISA STEEL LIMITED	JYOTI RANJAN DEO	

342	WP(C)/ / D-WP(C)/26107/2025	MP SHYAMANANDA JENA	TUSAR KUMAR MISHRA	10865/2025
343	WP(C)/ / D-WP(C)/26108/2025	MP TRILOCHAN NAYAK	BRAHMANANDA TRIPATHY	10866/2025
344	WP(C)/ / D-WP(C)/21392/2025	MP DR.TAPAN KUMAR PRADHAN		10867/2025
	WP(C)/17644/2025	MP		10868/2025